

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 23.12.2022 TO 05.01.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	13/04/2022	Company Petition IB (IBC)	710102028512022		BANK OF MAHARASHTRA VS RAM KISHORE ARORA	Section 95(1)	3/1/2023	index serial no missed,	VK GUPTA
2	13/04/2022	Company Petition IB (IBC)	710102028452022		BANK OF MAHARASHTRA VS SANGEETA ARORA	Section 95(1)	3/1/2023	index serial no missed,	VK GUPTA
3	29/04/2022	CA(A) Merger and Amalgamation(Co mpanies Act)	710102033822022		M B DISTRIBUTORS PRIVATE LIMITED VS SANGEETA ARORA	Sec. 230-232, Sec 234	27/12/2022	Double serial no in some pages of annexuress,pg no not clear 105 to 115,734,783, pgs in hindi 735 to 743,784 to 792	PARVEEN RASTOGI
4	9/6/2022	CA(A) Merger and Amalgamation(Co mpanies Act)	710102047652022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232, Sec 234	3/1/2023	Pg no 267 missed, paste court fees in blank space on both vakaltnama	CHANDRA
5	18/08/2022	Company Petition IB (IBC)	710102066922022		INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS ARUN SINGH @ARUN KUMAR	Section 95(1)	3/1/2023	Vakaltnama not clear	Tarun
6	22/08/2022	Company Petition IB (IBC)	710102067832022		INDIAN BANK THR KUNWAR JEETENDRA SINGH VS ROHIT SINGH	Section 95(1)	3/1/2023	Vakaltnama not clear	Tarun
7	18/08/2022	Company Petition IB (IBC)	710102066852022		INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS BRIJESH KUMARI	Section 95(1)	3/1/2023	Vakaltnama not clear	Tarun
8	23/09/2022	Company Petition IB (IBC)	710102078152022		HIMALAYA ECO PARK & RESORTS VS VINAY GUPTA	Section 95(1)	4/1/2023	in vakalatnama advocate detail missing &&&am p;&&&am p;&&&am p;&&&am p;&&& payment missing	PANKAJ

9	28/09/2022	CP(AA) Merger and Amalgamation(Co mpanies Act)	710102079432022		CORDIAL TECHNOLOGIES PRIVATE LIMITED VS VINAY GUPTA	Sec. 230-232 - Second Motion	3/1/2023	Nclt name missed on cover pgs in all volumes, master index missed &&& council sign &&& detail missed,pgs not clear 88 to 90,105 to 107,120 to 136,137 to 204,212 to 292, link 2nd motion with 1st motion (kindly come to the registry)	SURBHI TOMAR
10	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	3/1/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention,	Ashish
11	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	3/1/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish

12	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	3/1/2023	counsel details missed, on every index, petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, annexures not marked, true copy sign missed on every pages of	Ashish
13	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	3/1/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention,	Ashish

14	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	3/1/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
15	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	3/1/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention,	Ashish
16	14/10/2022	Company Petition (Companies Act)	710102084962022		AMBICA ENCLAVE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 213	3/1/2023	mentioned pg no on English typed copy,	ALOK
17	15/10/2022	Company Petition IB (IBC)	710102085662022		AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS SUPREME & COMPANY PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	wrong section- contact to registry, vakalatnama not clear, court fee has been misplaced paste on blank side of vakalatnama, contact to registry etc	Gulshan Kr.

18	2/11/2022	Contempt Petition (IBC)	710102090242022		RAKESH KUMAR JAIN VS SUPREME & COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	2/1/2023	main section is rule -11 of nclt rules all other section need to read with brief synopsis and list of date and events missed	MOHIT NANDWANI
19	3/11/2022	Company Petition IB (IBC)	710102090822022		BANK OF BARODA VS CYGNUS SPLENDID LIMITED	IBC under Sec 7	3/1/2023	vakalatnama not clear, contact to registry, contact to registry etc	Asiya Khan
20	4/11/2022	Company Petition (Companies Act)	710102090952022		ELITE ACADEMY FOR EDUCATION & TRAININGPRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	3/1/2023	Wrong case type select	Rashmi
21	17/11/2022	Company Petition IB (IBC)	710102094952022		CANARA BANK VS MRS. NEETA BANSAL	Section 95(1)	3/1/2023	page:36 not clear, page:98 cut, (typed copy not mention on pages,) etc	SHANKARI MISHRA
22	19/11/2022	Company Petition IB (IBC)	710102095882022		SMT. SEEMA VS DIANA EURO CHEM PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	petition not sign on every pages, estamp paper missed with supporting and compliance affidavit of current dated notary, page:38, 39 , 52-53, 55, 57, hinid, 25rs advocate welfare and 3rs court fee missed, true copy sign missed on every pages of annexure, demand notice missed, master data missed, contact to registry, etc	VIKAS MANI SRIVASTAVA
23	21/11/2022	Company Appeal(Companies Act)	710102096302022		SMT. SEEMA VS DIANA EURO CHEM PRIVATE LIMITED	Sec 252 (3)	3/1/2023	pgs not clear 520,521, 522,602 to 606, small font 530,548,550,551	Bhupendra
24	17/11/2022	Company Petition IB (IBC)	710102095142022		CANARA BANK VS MR. SAMEER BANSAL	Section 95(1)	3/1/2023	page:36 not clear, page:98 200, 2204, cut, (typed copy not mention on pages,) etc	SHANKARI MISHRA

25	23/11/2022	Company Appeal(Companies Act)	710102096902022		CANARA BANK VS MR. SAMEER BANSAL	Sec 252 (3)	28/12/2022	Pgs in hindi 139 to 206, 2nd volume separate index missed, pgs not clear 214,215, 50rs e stamp missed with power of attorney, kindly mention pg no on English translated copy	AVTAAR
26	24/11/2022	Company Petition (Companies Act)	710102097252022		SHRIKRISHNA B PANDEY THROUGH HIS ATTORNEY VS EICHER MOTORS LIMITED	Sec. 59,Sec. 58(3)	4/1/2023	Company master data missed of respondent, memo of parties missed	Rachit
27	24/11/2022	Company Petition IB (IBC)	710102097402022		MR. JATINDER SINGH BAGGA PERSONAL GUARANTOR VS DENA BANK	Section 94(1)	2/1/2023	page:32-34, not clear, true copy sign missed on every pages of annexures, , remove double page numbering on every pages of annexures.etc	SANGEETA BOHRA
28	25/11/2022	Company Petition (Companies Act)	710102097802022		CHANDA DEVI VS BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 241(1)	23/12/2022	Fee missed of section 242, master index missed in 1st volume, pgs not clear 196,197,219 to 237, 1rs court fees missed in vakaltnama, 25rs welfare missed in vakaltnama	BHARAT
29	25/11/2022	Company Petition IB (IBC)	710102097712022		THE BANK OF BARODA LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	3/1/2023	pagE:208, 217, 277, 279, not clear typed copy required etc	AMIT MAHALIYAN
30	24/11/2022	Company Petition (Companies Act)	710102097452022		HEENA YADAV VS YOGESHWAR CONSULTANCY INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	3/1/2023	pgs not clear 177 to 180,183,189,192,193,194,196 to 202, wrong 2nd volume index	Mohit
31	29/11/2022	Company Petition IB (IBC)	710102098822022		THE BANK OF BARODA LIMITED VS M/S ULTIMATE INFOVISION PVT. LTD	IBC under Sec 7	2/1/2023	master data of corporate debtor missed,	ANUP KUMAR
32	30/11/2022	Company Petition IB (IBC)	710102099212022		ASREC INDIA LTD VS SHREE INDUSTRIES LIMITED	IBC under Sec 7	3/1/2023	tc not allowed, true copy certified properly, etc	Chandni

33	2/12/2022	Company Petition IB (IBC)	710102100052022		EMPLOYEES ASSOCIATION OF CAMBATA AVIATION PVT. LTD. VS CAMBATA AVIATION PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	page: 76 page numbering missed,	Priti Shinde
34	6/12/2022	Company Petition IB (IBC)	710102100642022		COMEX INFRATECH PRIVATE LIMITED VS DENA BANK	IBC Under Sec 10	3/1/2023	page:63 not clear, Vakaltnamea not clear, etc	SANGEETA BOHRA
35	2/12/2022	Company Appeal(Companie s Act)	710102100022022		COMEX INFRATECH PRIVATE LIMITED VS DENA BANK	Sec 252 (3)	3/1/2023	Pgs not clear 33,510,511, small font 457,458,503	Bhupendra
36	3/12/2022	Company Petition (Companies Act)	710102100312022		MR. VASU AHUJA & OTHERS VS AHUJA LAMPS PRIVATE LIMITED	Sec. 58(3),Sec. 59	3/1/2023	Wrong case type select	Manisha
37	9/12/2022	Company Petition IB (IBC)	710102101712022		FAITH MERCANTILE PRIVATE LIMITED VS NUBERG ENGINEERING LIMITED	IBC Under Sec 9	2/1/2023	index serial number missed,	Ayushi Chugh
38	7/12/2022	Company Petition (Companies Act)	710102101062022		VIKAS MITTAL VS ASHOKA VINIYOGA LTD	Sec. 241(1),Sec. 242(4)	3/1/2023	Pgs not clear 269,189, kindly annex MoA &&&& AoA with petition &&&& annex clear MoA &&&&Ao A its not clear	Samridhi
39	7/12/2022	Company Petition IB (IBC)	710102101012022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	volume wise index missed, brief of synopsis missed, master index with volume wise index missed in volume 1, (wrong ef-file document arrange, document not in sequence contact to registry) etc	Tarun
40	7/12/2022	Company Appeal(Companie s Act)	710102101102022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	Sec 252 (1) - By Government Body	3/1/2023	Pgs not clear 57	PUNEET

46	14/12/2022	Company Petition (Companies Act)	710102103212022		VEENA GARG VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Application under any other provisions	26/12/2022	Wrong section select, fees missed of sections 168,170, pgs not clear 26, 3rs court fees missed in vakaltnama, MoA &&& AoA missed of respondent	Sumit Sinha
47	14/12/2022	Company Petition (Companies Act)	710102103162022		TULSIDAS MANDAL VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Sec. 73(4)	26/12/2022	E stamp not notarize, pgs not clear 13,20,21,22, pg no 25 missed,1rs court fees missed in vakaltnama, proof of service missed,form 11 missed	HARISH DASAN
48	15/12/2022	Company Petition IB (IBC)	710102103422022		SHARAK HEALTHCARE PRIVATE LIMITED VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	IBC Section 59	3/1/2023	estamp paper missed with supporting affidavit and notarial not approved, contact to registry	Manish Buchasia Sant
49	15/12/2022	Company Appeal(Companie s Act)	710102103702022		SHARAK HEALTHCARE PRIVATE LIMITED VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Sec 252 (3)	26/12/2022	Pgs not clear 107 to 113, income tax advance service missed	KARAN
50	15/12/2022	Company Petition (Companies Act)	710102103512022		SATYABRATA BHOWMIK VS M/S UNITECH LIMITED	Sec. 73(4)	26/12/2022	Form 11 missed, sign missed in every pgs petition, e stamp not notarize,pgs not clear 14,20 to 22,pgs missed 23, proof of service missed,	HARISH DASAN

51	15/12/2022	Company Appeal(Companies Act)	710102103562022		SATYABRATA BHOWMIK VS M/S UNITECH LIMITED	Sec 252 (3)	26/12/2022	Pg no 5 missed, synopsis missed, all e stamps no notarize,3rs court fees missed in vakaltnama, MoA &&& AoA missed, Roc &&& income tax advance service missed (come to the registry with hard copy)	DEEPANK YADAV
52	15/12/2022	Company Petition (Companies Act)	710102103662022		TIMES DIGITAL LIMITED VS M/S UNITECH LIMITED	Sec. 230-232 - Second Motion	26/12/2022	Wrong case type select, link 2nd motion with 1st motion,pg no 327 repeated,pgs cut 422,425,428,430, pgs not clear 431	Gaurav
53	16/12/2022	Company Petition IB (IBC)	710102103822022		EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS M/S RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	2/1/2023	page:126-131, 139-145, 148-149, 189, 191, 193, 195, 204-207, 1221-1233, not clear, page 976, 981, 988, hindi, 4048-4116 true copy sign missed, 2127, 2155, 2219, 2257-2260, 2274-2278, 3356-3366, 3373-3379, page: not clear, etc	Atul Sharma
54	17/12/2022	Company Petition (Companies Act)	710102104142022		WEBER-STEPHEN BARBECUE PRODUCTS INDIA PRIVATE LIMITED VS WEBERSTEPHEN BARBECUE PRODUCTS INDIA PRIVATE	Sec 272 of the Companies Act , 2013	4/1/2023	Memo of parties missed, list of dates &&& events &&& synopsis not mentioned in index, e stamp missed with supporting affidavit &&& notarize it,pgs not clear 44 to 49,52,53,55 to 75,112,234,235,239 pg no 98-99 mentioned in one pgs,pg no 246 missed,3rs court	Kumar Anurag

55	16/12/2022	Company Petition IB (IBC)	710102104022022		SIDDHANT DAHIYA VS WEBERSTEPHEN BARBECUE PRODUCTS INDIA PRIVATE	Section 94(1)	3/1/2023	page:30-57, not clear, type copy required etc	Gaurav Joshi
56	16/12/2022	Company Petition (Companies Act)	710102104112022		RAJENDRA NATH BHEL & OTHERS VS PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	27/12/2022	Fees missed of section 241,list of dates &&& events missed, pgs not clear 41 to 60,62,63,69 to 73,77,79 to 89,96 to 107, MoA &&& AoA missed of respondent, 25rs welfare &&& 3rs court fees missed in vakaltnama	Umesh
57	19/12/2022	Company Petition IB (IBC)	710102104502022		VISION PLUS GLOBAL SERVICES PRIVATELIMITED VS KARVY DIGIKONNECT LIMITED	IBC Under Sec 9	4/1/2023	page:125-138, not clear, compliance affidavit missed, etc	Deepak Kumar
58	19/12/2022	Company Petition (Companies Act)	710102104562022		PRABHAT SHEKHAR VS HIMANSHU SHEKHAR	Caveat Application	28/12/2022	wrong case type select	Suman
59	17/12/2022	Company Petition IB (IBC)	710102104202022		RSCD TELECOMMUNICA TIONS INDIA PRIVATELIMITED VS REGISTRAR OF COMPANIES DELHI	IBC Section 59	3/1/2023	petition every pages sign missed, memo of parties missed, volume wise index missed, page:69-73, 188- 189, dim not clear, vakalatnama merge with pdf of petition, etc (multiple document uploaded pdf merge contact to registry)etc	Suman
60	19/12/2022	Company Appeal(Companie s Act)	710102104692022		RSCD TELECOMMUNICA TIONS INDIA PRIVATELIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	4/1/2023	Paste court fees &&& welfare in blank space on vakaltnama	UMANG

61	20/12/2022	Company Petition IB (IBC)	710102104962022		MRS KAMLA SHARMA VS EARTH INFRASTRUCTUR ES LIMITED	Sec 60(5)	28/12/2022	wrong section and case type wrong, contact to registry, etc	Acharya Doctor Professor Nitin Sharma Advocate
62	20/12/2022	Company Petition (Companies Act)	710102105202022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec. 59	29/12/2022	Pgs not clear 95 to 97,163, pgs in hindi 164, 2nd volume separate index missed, pg no 226 missed,25rs welfare &&& 3rs court fees missed in vakaltnama, last 7 pgs are without serial no. &&& mentioned in master index, true copy stamp missed in annexuress, remove rule 70 &&& 35	Deepak Sabharwal
63	20/12/2022	Company Appeal(Companie s Act)	710102105262022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec 252 (3)	28/12/2022	AoA missed of respondent, pgs not clear 242 to 247,252,257, pgs missed 259, 25rs welfare &&& 3rs court fees missed in vakaltnama, true copy sign &&& stamp missed in annexuress	KARAN
64	20/12/2022	Company Appeal(Companie s Act)	710102105032022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec 252 (3)	29/12/2022	True copy sign missed in annexuress, pgs not clear 129 to 145	AMAN
65	20/12/2022	Company Appeal(Companie s Act)	710102104982022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec 252 (3)	29/12/2022	Wrong petitioner name mentioned in basic detail &&& technically,true copy sign missed in annexuress, pgs not clear 126,129 to 133,136 to 145	AMAN

66	21/12/2022	Intervention Petition(Companies Act)	710102105572022		MR. RAM PARSHOTAM MITTAL VS HOTEL QUEEN ROAD PRIVATE LIMITED.	Rule 11 of NCLT	28/12/2022	Wrong section select,memo of parties/list of dates &&& events /synopsis missed, pgs not clear 78,95, pgs missed 193 to 199	Akhil Sachar
67	23/12/2022	Company Petition (Companies Act)	710102106452022		APPU GHAR ENTERTAINMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	5/1/2023	Wrong case type select	Abhishek Nahta
68	23/12/2022	Contempt Petition (IBC)	710102106472022		BHARAT BHUSHAN PROPRIETOR OF M/S SAI TRADERS VS MR VIMAL KUMAR RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	28/12/2022	brief of synopsis missed, page:86, 94, 98, 103, 122, 133, 164-167, 172-174, not clear,	Manish
69	22/12/2022	Company Petition IB (IBC)	710102105972022		INDIA SME TECHNOLOGY SERVICES LIMITED VS VINAY BANSAL	Sec 60(5)	28/12/2022	wrong section and case type wrong, contact to registry, etc	Bhanu
70	21/12/2022	Company Petition IB (IBC)	710102105622022		SUN-AMP SOLAR INDIA PRIVATE LIMITED VS VINAY BANSAL	IBC Section 59	28/12/2022	master index missed, page:33, 58-63, 79, 81-86, 99, 114-120, 129, 134-135, 183, 196, 198-206, 209-214, not clear, 3rs court fee missed on vakalatnama, etc	GUNJAN MITTAL
71	23/12/2022	Rehabilitation petition (Companies Act)	710102106492022		SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS VINAY BANSAL	Rule 48	28/12/2022	Wrong case type select, advance service missed	Amitabh

72	21/12/2022	Company Petition IB (IBC)	710102105612022		ANAND DEV & ORS VS SHUBHKAMNA BUILDWELL & ESTATES PRIVATELIMITED	IBC under Sec 7	28/12/2022	page:75, 392, affidavit verification dated missed, page:156 affidavit notary missed, page:198 notary missed, page:769, 551, 562- 563, not clear, 25rs advocate welfare and 3rs court fee missed and misplaced (paste on blank side of vakalatnama, etc), irp registration certificate missed with form-2, etc	Ninad Dogra
73	22/12/2022	Company Petition IB (IBC)	710102106102022		AKASA FINANCE LIMITED VS SAI PRECIOUS TRAEXIM PRIVATE LIMITED	IBC under Sec 7	28/12/2022	1rs court fee missed on vakalatnama,etc	KARMA LAW
74	24/12/2022	Company Petition IB (IBC)	710102106812022		AVON CONTAINNERS PRIVATE LIMITED VS NOBLE MOULDS PRIVATE LIMITED	IBC Under Sec 9	4/1/2023	efile documents wrong arrange, contact to registry, (document not uploaded)etc	Tarun
75	24/12/2022	Contempt Petition (IBC)	710102106652022		NEW INDIA COLOR COMPANY LIMITED VS MR. VIMAL KUMAR	Rule 11 of NCLT, 2016	28/12/2022	brief of synopsis missed, main section is contempt petition under rule 11 of nclt and for other section is under read with tag, page:, 73-74, 80-82, not clear, remove double page numbering on every pages of anneuxres. etc	Manish
76	26/12/2022	Company Petition IB (IBC)	710102107002022		B.R.M. LEASE AND CREDIT PRIVATE LIMITED VS CAPL HOTELS AND SPA PRIVATE LIMITED	IBC under Sec 7	4/1/2023	25rs advocate welfare and 3rs court fee missed on vaklatnama, court fee and welfare has been misplaced on blank side of vakaltnama, etc	VINOD KUMAR CHAURASIA
77	24/12/2022	Company Petition IB (IBC)	710102106732022		LEAP INDIA PRIVATE LIMITED VS RIVIGO SERVICES PRIVATE LIMITED	IBC Under Sec 9	28/12/2022	jurisdiction not in delhi	Dhaval Deshpande

78	23/12/2022	Company Petition IB (IBC)	710102106522022		INDIAN OVERSEAS BANK VS VARAHI DIAMONDS AND FINANCE LIMITED	IBC under Sec 7	28/12/2022	page:25 claim not fill, form-1 not fill properly, page:99, 104-108, 110-112, 133, 158-160, 242- 243, 250-258, 352- 377, 383, 508-509, 513-516, 519, 612, not clear, page:521 blank, page wrong arrange: 1094, volume 7 wrong index, pages not clear 967, 1311, 1430, 1431, 1782- 1811, 1868, volume 9 without pagination and not clear, proof of service missed, etc	VYOM RAGHUVANSHI
79	25/12/2022	Company Petition IB (IBC)	710102106922022		NBCC INTERNATIONAL LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	28/12/2022	incomplete documents contact to registry, etc	Varun
80	26/12/2022	Company Appeal(Companie s Act)	710102107072022		NBCC INTERNATIONAL LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3) - By Government Body	2/1/2023	Wrong section select, master index missed, list of dates &&& events missed, e stamp missed with supporting affidavit and notarize it, serial no missed in annexure, true copy sign missed in annexure, roc &&& income tax advance service missed	piyush jindal
81	23/12/2022	Company Petition (Companies Act)	710102106552022		SAPNA VS REGISTRAR OF COMPANIES	Sec 252 (3)	29/12/2022	Wrong case type select, no sign in every pgs of petition, TC not allowed kindly write full form	Vishav
82	25/12/2022	Company Petition IB (IBC)	710102106912022		NBCC ENVIRONMENT ENGINEERING LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	28/12/2022	incomplete documents contact to registry, etc	Varun

83	26/12/2022	Company Appeal(Companies Act)	710102107142022		NBCC ENVIRONMENT ENGINEERING LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	2/1/2023	Master index without serial no,council sign missed in index, pgs missed 8, sign missed in every pgs of petition,e stamp missed with supporting affidavit, no serial no after pg no 15, some pgs are not clear, 50rs e stamp missed with power of attorney, Roc &&& income tax advance service missed, true copy sign missed in	Divya
84	24/12/2022	Company Petition (Companies Act)	710102106862022		VIJAY KUMAR VS MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	2/1/2023	Pgs wrong arrange 87, pgs not clear 132,133,134,144,159 to 172,180,185,187,194 to 201, second volume separate index missed,pgs in hindi 203 to 205,221	MOHIT
85	23/12/2022	Company Petition IB (IBC)	710102106532022		VENUS INDUSTRIES VS BULLIONLINE LLP	IBC Under Sec 9	28/12/2022	page :25 English translation, pagE:44-45 , 58-60, not clear, page:82 proof of service missed, etc	ROHIT OBEROI
86	24/12/2022	Company Petition IB (IBC)	710102106662022		TRISHAKTI SHIPPING PRIVATE LIMITED VS BHUSHAN POWER AND STEEL LIMITED	IBC Under Sec 9	28/12/2022	proof of service missed, counsel sign missed on index, 25rs advocate welfare and 3rs court fee missed on vakalatnama. etc	ISHAAN GEORGE
87	22/12/2022	Company Petition IB (IBC)	710102106202022		SHRIKRISHAN YOGI VS SWIMS TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	28/12/2022	master data of corporate debtor missed, etc	Pritha Srikumar Iyer
88	27/12/2022	Company Petition (Companies Act)	710102107242022		LAST CHANCE HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	2/1/2023	Wrong case type select, documents missed, only vakaltnama uploaded	KAPIL KAUSHIK

89	29/12/2022	Company Petition IB (IBC)	710102107662022		RELIGARE HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED VS LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	4/1/2023	index missed, document incomplete, etc contact to registry, etc	JANENDER
90	28/12/2022	Intervention Petition (IBC)	710102107432022		ARCHANA SINGH VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	2/1/2023	7-9 hindi page and welfare missing and memo party missing and due payment other section and section not mention in index and memo party missing	Trideep Singh
91	29/12/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102107752022		DELIGHT RESORTS PRIVATE LIMITED VS EARTH INFRASTRUCTURES LTD.	Sec. 230-232, Sec 234	4/1/2023	Incomplete document uploaded, wrong section select	RANJANA ROY GAWAI
92	28/12/2022	Company Petition IB (IBC)	710102107282022		DINESH BANSAL VS EARTH INFRASTRUCTURES LTD.	Section 94(1)	4/1/2023	page:31-34 cut and not clear, page:78-79, 108, 132, 135-136, not clear, remove double page numbering :77-94, 116-117, etc	Parvindra nautiyal
93	28/12/2022	Company Petition IB (IBC)	710102107542022		PIYUSH MATHUR VS MR AMIT JAIN	Sec 60(5)	4/1/2023	wrong section and case type wrong, contact to registry, etc	Ms. Tanu
94	29/12/2022	Company Petition IB (IBC)	710102107622022		SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS NESTIVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	4/1/2023	page:200-205, 238-248, 260-296, not clear, contact to registry, etc	Dhruv Gupta
95	30/12/2022	Company Petition IB (IBC)	710102107822022		ASHOK KUMAR VS NESTIVA HEALTHCARE PRIVATE LIMITED	Section 94(1)	4/1/2023	page:38-41 pages are cut and not clear, after page :88 remove double pages numbering on every pages and, some pages not clear, etc contact to registry,	Parvindra nautiyal
96	29/12/2022	Company Petition IB (IBC)	710102107762022		AKHIL AHUJA VS NESTIVA HEALTHCARE PRIVATE LIMITED	IBC Section 59	4/1/2023	page:63-73, 116-116, 118, not clear, etc	Vishal

97	28/12/2022	Company Petition IB (IBC)	710102107512022		THE BANK OF MAHARASHTRA LIMITED VS SUDHA	Section 95(1)	4/1/2023	index missed, document incomplete, etc contact to registry, etc	SUNNY
98	29/12/2022	Company Petition (Companies Act)	710102107672022		NASCENT EQUIPMENT TECHNOLOGY PRIVATE LIMITED VS SUDHA	Sec 252 (3)	5/1/2023	Wrong case type select, write serial no right upper side in annexure, pgs missed 21, pgs not clear 26, 57 to 70, 77, power of attorney not notarize, income tax advance service missed, true copy sign missed in annexure	Manoj
99	29/12/2022	CA(A) Merger and Amalgamation (Companies Act)	710102107782022		SPACK AUTOMOTIVES PRIVATE LIMITED VS SUDHA	Sub-section (I) of section 230	4/1/2023	Pgs missed 74 to 76, 229, 242, 336, 337, 450 to 453, 558 to 560, 769 to 771, 964 to 967 pgs not clear 192 to 197, 200 to 205	J SAGAR ASSOCIATES DELHI
100	30/12/2022	Company Appeal (Companies Act)	710102107892022		SPACK AUTOMOTIVES PRIVATE LIMITED VS SUDHA	Sec. 58(3)	5/1/2023	Wrong case type select, fees missed of section 59, write serial no upper right side, pgs not clear 37, 81 to 83, 107 pgs in hindi 79, 84, serve the petition to all respondent, merge in one pdf after that upload the petition	Ridhima
101	30/12/2022	Company Appeal (Companies Act)	710102107842022		SPACK AUTOMOTIVES PRIVATE LIMITED VS SUDHA	Sec 252 (3)	5/1/2023	Merge in one pdf after that upload the petition	RAVI CHOPRA
102	23/12/2022	Company Appeal (Companies Act)	710102106362022		SPACK AUTOMOTIVES PRIVATE LIMITED VS SUDHA	Sec 252 (1)	2/1/2023	No sign in every pgs of petition, E stamp missed with supporting affidavit, pgs not clear 29, 30 to 32, true copy sign missed in annexure	Pratyaksh Gupta
103	2/1/2023	Company Petition (Companies Act)	710102000482023		ASRA INFOTECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI AND HARYANA)	Sec 252 (3)	5/1/2023	document not upload	Reetika Kwatra

104	30/12/2022	CA(A) Merger and Amalgamation(Companies Act)	710102108052022		ELENTEC INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI AND HARYANA)	Sub-section (l) of section 230	5/1/2023	Pgs not clear 124 to 126,139,140,188,198,200 to 203,208,210,214,216,219,220 volume wise separate index missed, company master data missed	Afnaan
105	3/1/2023	Intervention Petition (IBC)	710102000822023		RISHAB AGGARWAL VS M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	Sec 60(5)	4/1/2023	memo party missed in index and in application counsel detail incomplete after index stamp paper missed list of date of dates and brief synopsis missed Pg-31 to 34, 60 to 63 not clear need to sign and true copy on every pages application and annexure pagination missed after 83 page please merge vakalatnama with the application end	Dimple Mahna
106	28/12/2022	Company Petition IB (IBC)	710102107522022		THE BANK OF MAHARASHTRA LIMITED VS BHUPENDER PAL SINGH	Section 95(1)	4/1/2023	index missed, document incomplete, etc contact to registry, etc	SUNNY
107	27/12/2022	Company Petition IB (IBC)	710102107232022		T. G. BUILDCON PRIVATE LIMITED VS IREO HOSPITALITY COMPANY PRIVATE LIMITED	IBC Under Sec 9	4/1/2023	master index missed, 25rs advocate welfare has been misplaced (paste on blanks side of vakaltnama) page:72-74, 82-83, 114, 116, 123-125, 127, 133, 135, 137 not clear, etc	RAJEEV SHRIVASTAVA
108	28/12/2022	Company Petition IB (IBC)	710102107532022		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Section 95(1)	4/1/2023	index missed, document incomplete, etc contact to registry, etc	SUNNY
109	4/1/2023	0710102047342022 (No.of Docs 2)	0710102047342022/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2022	JASMINE ISPAT PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page No. 3-6, 12-15 , True Copy Sign Missing	skamum

110	5/1/2023	0710102001732022 (No.of Docs 4)	0710102001732022/2	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	5/1/2023	Please delete the Old file of Volume 2 of Reply document;please upload the original one	saaduzzaman
111	3/1/2023	0710102065452022 (No.of Docs 1)	0710102065452022/1	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ	Section 94(1)	5/1/2023	Affidavit Back Date	CSGAURAVJOS HI
112	3/1/2023	0710102065452022 (No.of Docs 1)	0710102065452022/1	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ	Section 94(1)	5/1/2023	Affidavit Back Date	CSGAURAVJOS HI
113	3/1/2023	0710102043662021 (No.of Docs 2)	0710102043662021/7	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Extra Document Deleted According your Index	SanjayRuia
114	3/1/2023	0710102043662021 (No.of Docs 2)	0710102043662021/7	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Extra Document Deleted According your Index	SanjayRuia
115	5/1/2023	0710102001732022 (No.of Docs 4)	0710102001732022/2	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	5/1/2023	Please delete the Old file of Volume 2 of Reply document;please upload the original one	saaduzzaman
116	5/1/2023	0710102001732022 (No.of Docs 4)	0710102001732022/2	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	5/1/2023	Please delete the Old file of Volume 2 of Reply document;please upload the original one	saaduzzaman
117	5/1/2023	0710102039672021 (No.of Docs 1)	0710102039672021/7	COMPANY PETITION IB (IBC)/683(ND)2021	LALL MINERALS PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Address missing in Affidavit	rakesh@12
118	4/1/2023	0710102076582022 (No.of Docs 1)	0710102076582022/1	TRANSFER APPLICATION/36(P B)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	5/1/2023	Index Missing	Shekhar12@

119	4/1/2023	0710102082222022 (No.of Docs 3)	0710102082222022/1	COMPANY APPLICATION(COM PANIES ACT)/387(PB)2022	COL A KHANNA SM RETD VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	5/1/2023	Need to Applicant Sign on Sign on Every Pages in Reply and Page No- 273 Hand Written Not Allowed Need to English Translate Copy	ajayyadav
120	7/1/2022	0710102001732022 (No.of Docs 0)	0710102001732022/4	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	5/1/2023	Volume 2 Missing and Document Incomplete According your Index	
121	5/1/2023	0710102094642022 (No.of Docs 3)	0710102094642022/2	COMPANY APPLICATION(COM PANIES ACT)/440(PB)2022	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Application under any other provisions	5/1/2023	Sign missing in Pages 1 to 38 according to PDF	ajayyadav
122	4/1/2023	0710102006532020 (No.of Docs 3)	0710102006532020/2 1	COMPANY PETITION IB (IBC)/418(ND)2020	VINOD KUMAR VS. AARYANY CREATIONS PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Need to Applicant Sign on Every Pages in Written Submission	globalamaradv
123	4/1/2023	0710102076832022 (No.of Docs 4)	0710102076832022/1	COMPANY APPLICATION(COM PANIES ACT)/364(PB)2022	COL ASHISH KHANNA SM RETD VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec. 242(4),Rule 11 of NCLT	5/1/2023	Need to Applicant Sign on Every Pages in Reply	ajayyadav
124	29-12-2022	0710102073532022 (No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	5/1/2023	Wrongly Filed Need to be Filed Company Petition	advawnish
125	29-12-2022	0710102073532022 (No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	5/1/2023	Wrongly Filed Need to be Filed Company Petition	advawnish
126	4/1/2023	0710102140562019 (No.of Docs 1)	0710102140562019/4	COMPANY PETITION IB (IBC)/2781(ND)2019	VORTEX IMPEX PVT. LTD. VS. EMD SCAFFOLDING INDIA PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Document Upload Once Again Document Not Show Technical Error	caknmishra
127	4/1/2023	0710102075502020 (No.of Docs 1)	0710102075502020/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020	BLACKIE & SON (CALCUTTA) PVT LTD	Sec. 230-232 - Second Motion	5/1/2023	Counsel Detail Missing After Index	advkrishan

128	5/1/2023	0710102146482019 (No.of Docs 2)	0710102146482019/9	COMPANY PETITION IB (IBC)/2968(ND)2019	TEK TRAVELS PRIVATE LIMITED VS. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Index missing	advrachit
129	5/1/2023	0710102001732022 (No.of Docs 4)	0710102001732022/2	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	5/1/2023	Please delete the Old file of Volume 2 of Reply document;please upload the original one	saaduzzaman
130	12/11/2022	0710102093712022 (No.of Docs 0)	0710102093712022/1	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/113(ND)2022	GULATI INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page Missing in PDF According your Index	
131	12/11/2022	0710102093712022 (No.of Docs 0)	0710102093712022/1	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/113(ND)2022	GULATI INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page Missing in PDF According your Index	
132	12/11/2022	0710102093712022 (No.of Docs 0)	0710102093712022/1	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/113(ND)2022	GULATI INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page Missing in PDF According your Index	
133	25-07-2022	0710102060002022 (No.of Docs 0)	0710102060002022/1	COMPANY APPLICATION(COM PANIES ACT)/273(ND)2022	PANKUL JAIN VS. SILVIA REST PRIVATE LIMITED	Rule 11 of NCLT	5/1/2023	Page No. 6-21 Page Not Clear	
134	23-12-2022	0710102057232021 (No.of Docs 2)	0710102057232021/2	INTERLOCUTORY APPLICATION (I.B.C)/4818(PB)202 1	AIR LIQUIDE NORTH INDIA PVT. LTD VS. SHREE SHYAM PULP AND BOARD MILLS LTD.	Sec 60(5)	5/1/2023	Affidavit Back Date	teejasb
135	23-12-2022	0710102057232021 (No.of Docs 2)	0710102057232021/2	INTERLOCUTORY APPLICATION (I.B.C)/4818(PB)202 1	AIR LIQUIDE NORTH INDIA PVT. LTD VS. SHREE SHYAM PULP AND BOARD MILLS LTD.	Sec 60(5)	5/1/2023	Affidavit Back Date	teejasb
136	4/1/2023	0710102032582022 (No.of Docs 2)	0710102032582022/1 2	COMPANY PETITION IB (IBC)/378(ND)2022	TRANSLUMINA THERAPEUTICS LLP VS. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	5/1/2023	Need to Applicant Sign on Every Pages in Written Submission	advocate@lai- law.com
137	4/1/2023	0710102014202020 (No.of Docs 1)	0710102014202020/8	COMPANY PETITION IB (IBC)/450(ND)2020	MM AQUA TECHNOLOGIES LIMITED VS. M/S VEDA CHEM PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Incomplete Documents	IPA- ICAI/N/00331
138	3/1/2023	0710102043662021 (No.of Docs 2)	0710102043662021/7	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Extra Document Deleted According your Index	SanjayRuia

139	3/1/2023	0710102043662021 (No.of Docs 2)	0710102043662021/7	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Extra Document Deleted According your Index	SanjayRuia
140	3/1/2023	0710102062652022 (No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	5/1/2023	Counsel Sign Missing After Index and Name and Address Not Mentioned in Affidavit	karan.legalis
141	3/1/2023	0710102039362022 (No.of Docs 2)	0710102039362022/5	COMPANY PETITION IB (IBC)/526(ND)2022	SURYA TRACTOR COMPANY VS. CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	IBC under Sec 7	5/1/2023	Counsel Sign Missing After Index	Sumitra@1
142	4/1/2023	0710102100802022 (No.of Docs 2)	0710102100802022/1	TRANSFER APPLICATION (IBC)/52(PB)2022	STATE BANK OF INDIA VS. VIDARBHA INDUSTRIES POWER LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/1/2023	Wrongly Filed Need to be IA	samrudhic
143	3/1/2023	0710102065452022 (No.of Docs 1)	0710102065452022/1	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ	Section 94(1)	5/1/2023	Affidavit Back Date	CSGAURAVJOS HI
144	3/1/2023	0710102065452022 (No.of Docs 1)	0710102065452022/1	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ	Section 94(1)	5/1/2023	Affidavit Back Date	CSGAURAVJOS HI
145	14-09-2022	0710102075102022 (No.of Docs 0)	0710102075102022/1	INTERLOCATORY APPLICATION(COM PANIES ACT)/262(ND)2022	MIDWEST BIOFUEL INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	5/1/2023	Page No. 107-108 Page Not clear	
146	14-09-2022	0710102075102022 (No.of Docs 0)	0710102075102022/1	INTERLOCATORY APPLICATION(COM PANIES ACT)/262(ND)2022	MIDWEST BIOFUEL INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	5/1/2023	Page No. 107-108 Page Not clear	
147	14-09-2022	0710102075102022 (No.of Docs 0)	0710102075102022/1	INTERLOCATORY APPLICATION(COM PANIES ACT)/262(ND)2022	MIDWEST BIOFUEL INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	5/1/2023	Page No. 107-108 Page Not clear	
148	14-09-2022	0710102075102022 (No.of Docs 0)	0710102075102022/1	INTERLOCATORY APPLICATION(COM PANIES ACT)/262(ND)2022	MIDWEST BIOFUEL INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	5/1/2023	Page No. 107-108 Page Not clear	

149	12/11/2022	0710102093712022 (No.of Docs 0)	0710102093712022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2022	GULATI INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page Missing in PDF According your Index	
150	12/11/2022	0710102093712022 (No.of Docs 0)	0710102093712022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2022	GULATI INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page Missing in PDF According your Index	
151	12/11/2022	0710102093712022 (No.of Docs 0)	0710102093712022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2022	GULATI INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page Missing in PDF According your Index	
152	12/11/2022	0710102093712022 (No.of Docs 0)	0710102093712022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2022	GULATI INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page Missing in PDF According your Index	
153	12/11/2022	0710102093712022 (No.of Docs 0)	0710102093712022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2022	GULATI INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page Missing in PDF According your Index	
154	12/11/2022	0710102093712022 (No.of Docs 0)	0710102093712022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2022	GULATI INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page Missing in PDF According your Index	
155	3/1/2023	0710102435202018 (No.of Docs 5)	0710102435202018/5	COMPANY PETITION IB (IBC)/1177(PB)2018	RELIGARE FINVEST LTD. VS DEVERA DEVELOPERS PVT. LTD.	IBC under Sec 7	5/1/2023	Application Filed Need to be IA and Reply Separately Filed	kjjohnco
156	7/12/2022	0710102100692022 (No.of Docs 0)	0710102100692022/2	COMPANY PETITION (COMPANIES ACT)/221(ND)2022	BHUVNESHVER KHOBRE VS. HYPHEN SCS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/1/2023	Affidavit Back Date	
157	22-03-2022	0710102022082022 (No.of Docs 0)	0710102022082022/1 3	COMPANY PETITION IB (IBC)/248(ND)2022	BASF INDIA LIMITED VS. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Sign missing in Pages 1 to 3 according to PDF, True Copy sign msising in Pages 4 to 173 according to PDF	
158	22-03-2022	0710102022082022 (No.of Docs 0)	0710102022082022/1 3	COMPANY PETITION IB (IBC)/248(ND)2022	BASF INDIA LIMITED VS. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Sign missing in Pages 1 to 3 according to PDF, True Copy sign msising in Pages 4 to 173 according to PDF	
159	3/1/2023	0710102409112018 (No.of Docs 6)	0710102409112018/4	COMPANY PETITION IB (IBC)/680(PB)2018	RELIGARE FINVEST LIMITED VS ANNIES APPAREL PRIVATE LIMITED	IBC under Sec 7	5/1/2023	Application Filed Need to be IA and Reply Separately Filed	kjjohnco

160	3/1/2023	0710102409102018 (No.of Docs 7)	0710102409102018/4	COMPANY PETITION IB (IBC)/681(PB)2018	RELIGARE FINVEST LIMITED VS GURUDEV FINANCIAL SERVICES PRIVATE LIMITED	IBC under Sec 7	5/1/2023	Application Filed Need to be IA and Reply Separately Filed	kjohnco
161	3/1/2023	0710102051212022 (No.of Docs 1)	0710102051212022/4	COMPANY APPEAL(COMPANI ES ACT)/141(ND)2022	UNITECH LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	5/1/2023	E-Stamp Paper Missing	sd.batra
162	3/1/2023	0710120010232018 (No.of Docs 11)	0710120010232018/9	COMPANY PETITION IB (IBC)/1178(PB)2018	RELIGARE FINVEST LIMITED VS. VITOBA REALTORS PVT LTD	IBC under Sec 7	5/1/2023	Application Filed Need to be IA and Reply Separately Filed	kjohnco
163	3/1/2023	0710102120062019 (No.of Docs 5)	0710102120062019/2 5	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Need to Applicant Sign on Every Pages in Written Submissions and Extra Documents Deleted	rkramanbalaji@
164	4/1/2023	0710102008582022 (No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/1/2023	Wrongly Filed Need to be IA	PRAV1307L
165	23-12-2022	0710102057232021 (No.of Docs 2)	0710102057232021/2	INTERLOCUTORY APPLICATION (I.B.C)/4818(PB)202 1	AIR LIQUIDE NORTH INDIA PVT. LTD VS. SHREE SHYAM PULP AND BOARD MILLS LTD.	Sec 60(5)	5/1/2023	Affidavit Back Date	teejasb
166	23-12-2022	0710102057232021 (No.of Docs 2)	0710102057232021/2	INTERLOCUTORY APPLICATION (I.B.C)/4818(PB)202 1	AIR LIQUIDE NORTH INDIA PVT. LTD VS. SHREE SHYAM PULP AND BOARD MILLS LTD.	Sec 60(5)	5/1/2023	Affidavit Back Date	teejasb
167	3/1/2023	0710120010522018 (No.of Docs 6)	0710120010522018/4	COMPANY PETITION IB (IBC)/1176(PB)2018	RELIGARE FINVEST LIMITED VS. BEST HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	5/1/2023	Application Filed Need to be IA and Reply Separately Filed	kjohnco
168	29-12-2022	0710102073532022 (No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	5/1/2023	Wrongly Filed Need to be Filed Company Petition	advawnish
169	29-12-2022	0710102073532022 (No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	5/1/2023	Wrongly Filed Need to be Filed Company Petition	advawnish
170	4/1/2023	0710120011422018 (No.of Docs 1)	0710120011422018/1 8	COMPANY PETITION IB (IBC)/1291(PB)2018	STATE BANK OF INDIA VS. VEEKAY POLYCOATS LIMITED	IBC under Sec 7	5/1/2023	Affidavit verification is wrong	asa@asalegal.in

171	22-03-2022	0710102022082022 (No.of Docs 0)	0710102022082022/1 3	COMPANY PETITION IB (IBC)/248(ND)2022	BASF INDIA LIMITED VS. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Sign missing in Pages 1 to 3 according to PDF, True Copy sign msising in Pages 4 to 173 according to PDF	
172	22-03-2022	0710102022082022 (No.of Docs 0)	0710102022082022/1 3	COMPANY PETITION IB (IBC)/248(ND)2022	BASF INDIA LIMITED VS. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Sign missing in Pages 1 to 3 according to PDF, True Copy sign msising in Pages 4 to 173 according to PDF	
173	31-08-2022	0710102065732022 (No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)202 2	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/1/2023	Page No. 53 , 67, Need to English Translate Copy	
174	31-08-2022	0710102065732022 (No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)202 2	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/1/2023	Page No. 53 , 67, Need to English Translate Copy	
175	31-08-2022	0710102065732022 (No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)202 2	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/1/2023	Page No. 53 , 67, Need to English Translate Copy	
176	31-08-2022	0710102065732022 (No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)202 2	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/1/2023	Page No. 53 , 67, Need to English Translate Copy	
177	31-08-2022	0710102065732022 (No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)202 2	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/1/2023	Page No. 53 , 67, Need to English Translate Copy	
178	4/1/2023	0710102400502012 (No.of Docs 1)	0710102400502012/1 0	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	SH. RAMANDEEP SINGH AHULWALIA & ORS. VS M/S. SUNTIME ENERGY LTD. & ORS.	Application under any other provisions	4/1/2023	Page No. Not Mentioned in PDF	Ashok 2349

179	31-08-2022	0710102065732022 (No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/1/2023	Page No. 53 , 67, Need to English Translate Copy	
180	31-08-2022	0710102065732022 (No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/1/2023	Page No. 53 , 67, Need to English Translate Copy	
181	2/1/2023	0710102081322021 (No.of Docs 2)	0710102081322021/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2021	CELESTE MERCHANDISE LIMITED VS. RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2023	Page No. 16 Need to English Translate Copy	palashagarwal
182	2/1/2023	0710102070252022 (No.of Docs 2)	0710102070252022/1	COMPANY PETITION IB (IBC)/763(ND)2022	BANYAN TREE NATURAL PRODUCTS PRIVATE LIMITED VS. KIXX MEDIA PRIVATE LIMITED	IBC under Sec 7	4/1/2023	Page No. 11-12, 14, 25-27, 30, 32-33, 35, 38-41, True Copy Sign Missing and Page No. 48, 53, 57, Page Cut	Kumar_Adv
183	2/1/2023	0710102047342022 (No.of Docs 2)	0710102047342022/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2022	JASMINE ISPAT PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2023	True Copy Sign Missing in Annexures and Need to True copy Sign in Every Pages	skamum
184	3/1/2023	0710102042622021 (No.of Docs 4)	0710102042622021/9	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	4/1/2023	Incomplete Documents	vaibhavshobhit
185	2/1/2023	0710102059442022 (No.of Docs 1)	0710102059442022/2	TRANSFER APPLICATION (IBC)/27(PB)2022	SUNIL KUMAR JAIN RP VS. VIVEK GAUR	Rule16(d),NCLT Rules,2016 IBC	4/1/2023	Wrongly Filed Need to be IA	adinath
186	2/1/2023	0710102073042021 (No.of Docs 2)	0710102073042021/1	INTERLOCUTORY APPLICATION (I.B.C)/4770(ND)2021	DEVENDRA SINGH VS. KINGCUP CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	4/1/2023	Need to Applicant Sign on Every Pages in Reply and 3 Rs. Court Fess Missing in Vakalatnama and Date Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	AbhishekGupta123
187	3/1/2023	0710102001732022 (No.of Docs 2)	0710102001732022/3	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	4/1/2023	Volume - 1 Missing only Volume-2 Show	saaduzzaman

188	31-08-2022	0710102065732022 (No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/1/2023	Page No. 53 , 67, Need to English Translate Copy	
189	31-08-2022	0710102065732022 (No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/1/2023	Page No. 53 , 67, Need to English Translate Copy	
190	10/12/2021	0710102080922020 (No.of Docs 2)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Need to Applicant Sign on Every Pages in Written Submission and Counsel Detail Incomplete in Written Submissions	Sumer123
191	10/12/2021	0710102080922020 (No.of Docs 2)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Need to Applicant Sign on Every Pages in Written Submission and Counsel Detail Incomplete in Written Submissions	Sumer123
192	10/12/2021	0710102080922020 (No.of Docs 2)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Need to Applicant Sign on Every Pages in Written Submission and Counsel Detail Incomplete in Written Submissions	Sumer123
193	10/12/2021	0710102080922020 (No.of Docs 2)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Need to Applicant Sign on Every Pages in Written Submission and Counsel Detail Incomplete in Written Submissions	Sumer123
194	10/12/2021	0710102080922020 (No.of Docs 2)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Need to Applicant Sign on Every Pages in Written Submission and Counsel Detail Incomplete in Written Submissions	Sumer123

195	10/12/2021	0710102080922020 (No.of Docs 2)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Need to Applicant Sign on Every Pages in Written Submission and Counsel Detail Incomplete in Written Submissions	Sumer123
196	29-12-2022	0710102059442022 (No.of Docs 1)	0710102059442022/1	TRANSFER APPLICATION (IBC)/27(PB)2022	SUNIL KUMAR JAIN RP VS. VIVEK GAUR	Rule16(d),NCLT Rules,2016 IBC	3/1/2023	Need to File in IA	adinath
197	29-12-2022	0710102059442022 (No.of Docs 1)	0710102059442022/1	TRANSFER APPLICATION (IBC)/27(PB)2022	SUNIL KUMAR JAIN RP VS. VIVEK GAUR	Rule16(d),NCLT Rules,2016 IBC	3/1/2023	Need to File in IA	adinath
198	29-12-2022	0710102106192020 (No.of Docs 1)	0710102106192020/1	INTERLOCUTORY APPLICATION (I.B.C)/5356(ND)202 0	SUNIL SACHDEVA VS. HALDIRAM FINCAP PVT. LTD.	Application under any other provisions- IBC	3/1/2023	only Proof of Service Show Please Upload Document Once Again	attin@ilolegal.c om
199	30-12-2022	0710102072502022 (No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)202 2	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	3/1/2023	Page No. 40, 95-97, 138, 140, 189, 187, 183, 181, 179, 175, 173, 171,191, 200, 204, 206, 208, 237, 239, 241, 250, 253, 255, 264, 279, 281,283, 291, 295, 297, 306, 321, 323, 332, 335, 337, 339, 347, Need to English Translate Copy and Page No. 43 not Clear and Pagination Wrong in Index According your PDF and Volume - 2 Index Wrong and Double Pagination in	apoorv@cjalaw.i n
200	30-12-2022	0710102006532020 (No.of Docs 2)	0710102006532020/2 0	COMPANY PETITION IB (IBC)/418(ND)2020	VINOD KUMAR VS. AARYANY CREATIONS PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Index Missing and Need to a Applicant Sign on Every Pages in Written Submissions	globalamaradv
201	29-12-2022	0710102059442022 (No.of Docs 1)	0710102059442022/1	TRANSFER APPLICATION (IBC)/27(PB)2022	SUNIL KUMAR JAIN RP VS. VIVEK GAUR	Rule16(d),NCLT Rules,2016 IBC	3/1/2023	Need to File in IA	adinath
202	29-12-2022	0710102059442022 (No.of Docs 1)	0710102059442022/1	TRANSFER APPLICATION (IBC)/27(PB)2022	SUNIL KUMAR JAIN RP VS. VIVEK GAUR	Rule16(d),NCLT Rules,2016 IBC	3/1/2023	Need to File in IA	adinath
203	29-12-2022	0710102092522022 (No.of Docs 1)	0710102092522022/2	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)202 2	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	3/1/2023	Index Missing	divsyugs06

204	10/12/2021	0710102080922020 (No.of Docs 2)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Need to Applicant Sign on Every Pages in Written Submission and Counsel Detail Incomplete in Written Submissions	Sumer123
205	10/12/2021	0710102080922020 (No.of Docs 2)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Need to Applicant Sign on Every Pages in Written Submission and Counsel Detail Incomplete in Written Submissions	Sumer123
206	10/12/2021	0710102080922020 (No.of Docs 2)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Need to Applicant Sign on Every Pages in Written Submission and Counsel Detail Incomplete in Written Submissions	Sumer123
207	29-12-2022	0710102060272022 (No.of Docs 4)	0710102060272022/4	COMPANY PETITION IB (IBC)/604(ND)2022	DINESH KUMAR BANSAL VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	3/1/2023	Sign msising in Pages 1 to 9 according to PDF, Page 15 according to PDF Not CLear	chandnisadana
208	2/1/2023	0710102409272018 (No.of Docs 6)	0710102409272018/7	COMPANY PETITION IB (IBC)/672(PB)2018	RELIGARE FINVEST LIMITED VS FERN HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
209	2/1/2023	0710102409252018 (No.of Docs 8)	0710102409252018/6	COMPANY PETITION IB (IBC)/668(PB)2018	RELIGARE FINVEST LIMITED VS TORUS BUILDING PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
210	2/1/2023	0710102409492018 (No.of Docs 10)	0710102409492018/6	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
211	2/1/2023	0710102409222018 (No.of Docs 10)	0710102409222018/5	COMPANY PETITION IB (IBC)/670(PB)2018	RELIGAR FINVEST LIMITED VS TRIPOLI INVESTMENT & TRADING COMPANY	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
212	3/1/2023	0710102016522018 (No.of Docs 10)	0710102016522018/9	COMPANY PETITION IB (IBC)/1379(PB)2018	RELIGARE ENTERPRISES LIMITED VS. ANR SECURITIES PVT. LTD	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
213	2/1/2023	0710102103712022 (No.of Docs 1)	0710102103712022/2	INTERLOCATORY APPLICATION(COM PANIES ACT)/338(ND)2022	YOGESH GUPTA VS. MEDIPOL PHARMACEUTICA LS PRIVATE LIMITED	Rule 11 of NCLT	3/1/2023	Ticket Not Allowed Mid on Vakalatnama	sourabhllb@gm ail.com

214	2/1/2023	0710102409252018 (No.of Docs 13)	0710102409252018/7	COMPANY PETITION IB (IBC)/668(PB)2018	RELIGARE FINVEST LIMITED VS TORUS BUILDING PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
215	2/1/2023	0710102103192022 (No.of Docs 1)	0710102103192022/1	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/1/2023	Page No. 3-53 True Copy Sign Missing	agnishaditya
216	2/1/2023	0710102409302018 (No.of Docs 8)	0710102409302018/5	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
217	2/1/2023	0710102022922022 (No.of Docs 2)	0710102022922022/8	COMPANY PETITION IB (IBC)/242(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. GNEX PROJECTS PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Sign msising in Pages 1 to 7 according to PDF	CJB
218	2/1/2023	0710102087732022 (No.of Docs 3)	0710102087732022/6	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)202 2	RAKESH KUMAR JINDAL (IRP) VS. PRINCE JAGOTA & OTHERS	19(2)	3/1/2023	Need to be IA Filed and Reply Filed Separately	Advprakhar@23
219	17-11-2022	0710102095192022 (No.of Docs 0)	0710102095192022/2	COMPANY PETITION IB (IBC)/858(ND)2022	HARSH DHIR VS. THE KARNATAKA BANK LIMITED	Section 94(1)	3/1/2023	Only Proof of Service Show Document Upload Once again	
220	2/1/2023	0710102409432018 (No.of Docs 6)	0710102409432018/4	COMPANY PETITION IB (IBC)/675(PB)2018	RELIGARE FINVEST LIMITED VS AD ADVERTISING PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
221	3/1/2023	0710102409532018 (No.of Docs 7)	0710102409532018/6	COMPANY PETITION IB (IBC)/677(PB)2018	RELIGARE FINVEST LIMITED VS ARTIFICE PROPERTIES PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
222	27-12-2022	0710102021922021 (No.of Docs 5)	0710102021922021/6	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	3/1/2023	Pages 1 to 8 according to PDF msising in Rejoinder document, Judgement Orders to be filed in separate miscellaneous diary number	advocatepratiush2003
223	27-12-2022	0710102021922021 (No.of Docs 5)	0710102021922021/6	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	3/1/2023	Pages 1 to 8 according to PDF msising in Rejoinder document, Judgement Orders to be filed in separate miscellaneous diary number	advocatepratiush2003

224	27-12-2022	0710102021922021 (No.of Docs 5)	0710102021922021/6	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	3/1/2023	Pages 1 to 8 according to PDF msising in Rejoinder document, Judgement Orders to be filed in separate miscellaneous diary number	advocatepratiu h2003
225	27-12-2022	0710102021922021 (No.of Docs 5)	0710102021922021/6	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	3/1/2023	Pages 1 to 8 according to PDF msising in Rejoinder document, Judgement Orders to be filed in separate miscellaneous diary number	advocatepratiu h2003
226	2/1/2023	0710102409082018 (No.of Docs 12)	0710102409082018/8	COMPANY PETITION IB (IBC)/673(PB)2018	RELIGARE FINVEST LIMITED VS MODLAND WEARS PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
227	2/1/2023	0710102409322018 (No.of Docs 9)	0710102409322018/3	COMPANY PETITION IB (IBC)/671(PB)2018	RELIGARE FINVEST LIMITED VS A & A CAPITAL SERVICES PRIVATE	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed Application Need to be IA and Reply Separately Filed	kjjohnco
228	3/1/2023	0710102409072018 (No.of Docs 7)	0710102409072018/4	COMPANY PETITION IB (IBC)/679(PB)2018	RELIGARE FINVEST LIMITED VS VOLGA MANAGEMENT AND CONSULTANCY PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
229	3/1/2023	0710102409132018 (No.of Docs 6)	0710102409132018/4	COMPANY PETITION IB (IBC)/678(PB)2018	RELIGARE FINVEST LIMITED VS ROSESTAR MARKETING PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
230	2/1/2023	0710102085092022 (No.of Docs 2)	0710102085092022/3	COMPANY PETITION IB (IBC)/757(ND)2022	BHUPINDER SINGH SAWHNEY VS. PUNJAB NATIONAL BANK & ANR.	Section 94(1)	3/1/2023	Counsel Sign Missing and Page No. 6-35, Pages Cut	dhananjayasud
231	3/1/2023	0710102409092018 (No.of Docs 9)	0710102409092018/4	COMPANY PETITION IB (IBC)/676(PB)2018	RELIGARE FINVEST LIMITED VS STAR ARTWORKS PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjjohnco
232	30-12-2022	0710102021792021 (No.of Docs 2)	0710102021792021/1 7	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	2/1/2023	Pages 78 to 82,87,88 according to PDF Not CLear	kushal82

233	11/11/2022	0710102093582022 (No.of Docs 0)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	2/1/2023	Proof of Service Missing	
234	14-12-2022	0710102103262022 (No.of Docs 0)	0710102103262022/1	INTERLOCUTORY APPLICATION (I.B.C)/6123(ND)202 2	PRADEEP MOHANTY VS. MR. GULSHAN GABA RP OF RAJAT WIRES PVT. LTD.	Sec 60(5)	2/1/2023	Page No. 4 After Page No. Missing in PDF According your Index	
235	11/11/2022	0710102093582022 (No.of Docs 0)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	2/1/2023	Proof of Service Missing	
236	29-12-2022	0710102059292022 (No.of Docs 4)	0710102059292022/4	COMPANY PETITION IB (IBC)/603(ND)2022	DEEPAK KUMAR VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	2/1/2023	Sign msising in Pages 1 to 9 according to PDF, Page 14 according to PDF Not CLear	chandnisadana
237	11/11/2022	0710102093582022 (No.of Docs 0)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	2/1/2023	Proof of Service Missing	
238	30-12-2022	0710102077352019 (No.of Docs 1)	0710102077352019/2 4	COMPANY PETITION IB (IBC)/984(ND)2019	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. VS. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	2/1/2023	Page No. 47-62 Page Not Clear	ashugupta
239	30-12-2022	0710102077352019 (No.of Docs 1)	0710102077352019/2 4	COMPANY PETITION IB (IBC)/984(ND)2019	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. VS. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	2/1/2023	Page No. 47-62 Page Not Clear	ashugupta
240	11/11/2022	0710102093582022 (No.of Docs 0)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	2/1/2023	Proof of Service Missing	
241	31-12-2022	0710102095082022 (No.of Docs 1)	0710102095082022/1	COMPANY PETITION IB (IBC)/820(PB)2022	CANARA BANK VS. MIS CMI LIMITED	IBC under Sec 7	2/1/2023	E-Stamp Paper Missing	SKROUT2022
242	30-12-2022	0710102120062019 (No.of Docs 2)	0710102120062019/2 4	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	2/1/2023	Pagination Wrong in Index According your Index	laxmanverma
243	9/8/2022	0710102064762022 (No.of Docs 0)	0710102064762022/2	COMPANY PETITION IB (IBC)/764(ND)2022	UNITED NEWS OF INDIA WORKERS, UNION VS. UNITED NEWS OF INDIA	IBC Under Sec 9	2/1/2023	E-Stamp Paper Missing	

244	30-12-2022	0710102077352019 (No.of Docs 1)	0710102077352019/2 4	COMPANY PETITION IB (IBC)/984(ND)2019	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. VS. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	2/1/2023	Page No. 47-62 Page Not Clear	ashugupta
245	30-12-2022	0710102082132022 (No.of Docs 2)	0710102082132022/1	INTERLOCUTORY APPLICATION (I.B.C)/5324(PB)202 2	SUNIL KUMAR VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	2/1/2023	Pagination Wrong in Index	sigmalexjurix
246	30-12-2022	0710102077352019 (No.of Docs 1)	0710102077352019/2 4	COMPANY PETITION IB (IBC)/984(ND)2019	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. VS. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	2/1/2023	Page No. 47-62 Page Not Clear	ashugupta
247	24-12-2022	0710102029062021 (No.of Docs 2)	0710102029062021/2	INTERLOCUTORY APPLICATION (I.B.C)/5006(PB)202 1	AMARJIT SINGH VS. ATUL KANSAL (RESOLUTION PROFESSIONAL)	Sec 60(5)	30-12-2022	Need to File in IA	siddharth bhatli
248	24-12-2022	0710102029062021 (No.of Docs 2)	0710102029062021/2	INTERLOCUTORY APPLICATION (I.B.C)/5006(PB)202 1	AMARJIT SINGH VS. ATUL KANSAL (RESOLUTION PROFESSIONAL)	Sec 60(5)	30-12-2022	Need to File in IA	siddharth bhatli
249	24-12-2022	0710102029062021 (No.of Docs 2)	0710102029062021/2	INTERLOCUTORY APPLICATION (I.B.C)/5006(PB)202 1	AMARJIT SINGH VS. ATUL KANSAL (RESOLUTION PROFESSIONAL)	Sec 60(5)	30-12-2022	Need to File in IA	siddharth bhatli
250	24-12-2022	0710102029062021 (No.of Docs 2)	0710102029062021/2	INTERLOCUTORY APPLICATION (I.B.C)/5006(PB)202 1	AMARJIT SINGH VS. ATUL KANSAL (RESOLUTION PROFESSIONAL)	Sec 60(5)	30-12-2022	Need to File in IA	siddharth bhatli
251	28-12-2022	0710102043382022 (No.of Docs 2)	0710102043382022/4	COMPANY PETITION IB (IBC)/636(ND)2022	STATE BANK OF INDIA VS. ARUN KUMAR RATHI	Section 95(1)	29-12-2022	Notary msissing in E-stamp, Page 26 according to PDF Not Clear	bajpaiankita86
252	28-12-2022	0710102146482019 (No.of Docs 2)	0710102146482019/8	COMPANY PETITION IB (IBC)/2968(ND)2019	TEK TRAVELS PRIVATE LIMITED VS. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	IBC Under Sec 9	29-12-2022	Wrongly Filed Need to be IA	advrachit
253	4/2/2022	0710102010152022 (No.of Docs 0)	0710102010152022/4	COMPANY PETITION (COMPANIES ACT)/16(ND)2022	SGS STOCKINVEST PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	29-12-2022	E-stamp msising	
254	28-12-2022	0710102080182022 (No.of Docs 3)	0710102080182022/3	INTERLOCUTORY APPLICATION (I.B.C)/4768(PB)202 2	COVETOUS CONSTRUCTION PRIVATE LIMITED VS. M/S NEW LAKSHMI EARTH MOVER	Sec 60(5)	29-12-2022	Pages 34 to 37 according to PDF are Handwritten	monisabbasi

255	26-12-2022	0710102088952021 (No.of Docs 5)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	28-12-2022	Volume Wise Index Missing and Page No. 52, 54, 75, 78- 81, 86-87, 95, 110- 112, 121-124, 129- 131, 136, 157-161, 205, 215 238, 246, 256, 267, 272-274, 290-293, 315-317, 320, 332-333, 444, 446, 457- 473, 474- 511 , Not Clear Page No. 342-346, 351, Pages Cut and True Copy Sign Missing and Page No. 447- 448 , 454- 456, Need to English True Typed Copy and Page No.	Gsvlegal
256	26-12-2022	0710102100612019 (No.of Docs 3)	0710102100612019/1 1	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-12-2022	Document Merge in One PDF	monudcp
257	26-12-2022	0710102096512022 (No.of Docs 1)	0710102096512022/6	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	28-12-2022	Date Missing in Vakalatnama	advaniket1
258	26-12-2022	0710102100612019 (No.of Docs 3)	0710102100612019/1 1	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-12-2022	Document Merge in One PDF	monudcp
259	26-12-2022	0710102100612019 (No.of Docs 3)	0710102100612019/1 1	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-12-2022	Document Merge in One PDF	monudcp
260	26-12-2022	0710102090002022 (No.of Docs 2)	0710102090002022/1	INTERLOCUTORY APPLICATION (I.B.C)/5733(ND)202 2	REGIONAL PF COMMISSIONER NOIDA VSSAHA INFRATECH PRIVATE LTD	Sec 60(5)	28-12-2022	Order Copy Missed	SHIVANATH
261	27-12-2022	0710102100692022 (No.of Docs 2)	0710102100692022/1	COMPANY PETITION (COMPANIES ACT)/221(ND)2022	BHUVNESHVER KHOBRE VS. HYPHEN SCS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-12-2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 25-49 True Copy Sign Missing in Annexure	gauravpchauha n
262	27-12-2022	0710102016522018 (No.of Docs 14)	0710102016522018/8	COMPANY PETITION IB (IBC)/1379(PB)2018	RELIGARE ENTERPRISES LIMITED VS. ANR SECURITIES PVT. LTD	IBC under Sec 7	28-12-2022	Wrongly Filed	kjjohnco

263	27-12-2022	0710102016512018 (No.of Docs 13)	0710102016512018/7	COMPANY PETITION IB (IBC)/1380(PB)2018	RELIGARE COMTRADE LIMITED VS. BEST HEALTHCARE PVT LTD	IBC under Sec 7	28-12-2022	Wrongly Filed Need to be Petition Filed	kjjohnco
264	26-12-2022	0710102100612019 (No.of Docs 3)	0710102100612019/1	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-12-2022	Document Merge in One PDF	monudcp
265	27-12-2022	0710102146482019 (No.of Docs 2)	0710102146482019/7	COMPANY PETITION IB (IBC)/2968(ND)2019	TEK TRAVELS PRIVATE LIMITED VS. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	IBC Under Sec 9	28-12-2022	Index Missing	advrachit
266	27-12-2022	0710102016542018 (No.of Docs 6)	0710102016542018/5	COMPANY PETITION IB (IBC)/1384(PB)2018	RELIGARE COMTRADE LIMITED VS. BLUE LINE FINANCE PVT. LTD	IBC under Sec 7	28-12-2022	Wrongly Filed Need to be IA	kjjohnco
267	26-12-2022	0710102059892022 (No.of Docs 2)	0710102059892022/3	TRANSFER PETITION(COMPAN IES ACT)/13(PB)2022	INTERSCAPE VS. LOK PRIYA BUILDWELL PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	28-12-2022	Need to Applicant Sign on Every Pages in Brief Synopsis and Page No. 7- 56 True Copy Sign Missing in Annexure	vks
268	27-12-2022	0710102000102008 (No.of Docs 1)	0710102000102008/3	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	28-12-2022	Index Missing and Ticket Not Allowed Mid on Vakalatnama	advyashodhara
269	27-12-2022	0710120010232018 (No.of Docs 10)	0710120010232018/8	COMPANY PETITION IB (IBC)/1178(PB)2018	RELIGARE FINVEST LIMITED VS. VITOBA REALTORS PVT LTD	IBC under Sec 7	28-12-2022	Wrongly Filed Need to be IA	kjjohnco
270	26-12-2022	0710204001112018 (No.of Docs 3)	0710204001112018/2	COMPANY PETITION IB (IBC)/310(ND)2018	VAMA APPARELS (INDIA) PVT. LTD	IBC Under Sec 9	27-12-2022	Compilation document to be filed in separate miscellaneous diary number	chetan.priyadar shi
271	22-12-2022	0710102087192022 (No.of Docs 2)	0710102087192022/1	INTERLOCUTORY APPLICATION (I.B.C)/5143(ND)202 2	ANISH KUMAR SANGHI (IRP) VS. MR. JASVINDER SINGH MAKAN (SUSPENDED DIRECTOR)	19(2)	27-12-2022	Need to Applicant Sign on Every Pages in Reply and	kapoorandcomp any
272	23-12-2022	0710102103762022 (No.of Docs 1)	0710102103762022/1	COMPANY APPLICATION(COM PANIES ACT)/482(ND)2022	NEELAM KHATTRI VS. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Application under any other provisions	27-12-2022	Only Proof of Service Show Please Upload Document Once Again	bhargavikannan
273	26-12-2022	0710102032582022 (No.of Docs 2)	0710102032582022/9	COMPANY PETITION IB (IBC)/378(ND)2022	TRANSLUMINA THERAPEUTICS LLP VS. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	27-12-2022	True Copy sign msising in Judgement document	nayyaradi

274	26-12-2022	0710102010102022 (No.of Docs 2)	0710102010102022/4	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	@advprashant
275	26-12-2022	0710102010102022 (No.of Docs 2)	0710102010102022/4	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	@advprashant
276	26-12-2022	0710102010102022 (No.of Docs 2)	0710102010102022/4	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	@advprashant
277	26-12-2022	0710102010102022 (No.of Docs 2)	0710102010102022/4	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	@advprashant
278	22-12-2022	0710102019802021 (No.of Docs 2)	0710102019802021/4	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)202 1	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	27-12-2022	Page Numbers msising in Index, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	bajpaiand24
279	22-12-2022	0710102116722020 (No.of Docs 2)	0710102116722020/9	COMPANY PETITION IB (IBC)/1140(ND)2020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS. JAY ACE TECHNOLOGIES LIMITED	IBC Under Sec 9	27-12-2022	Need to Applicant Sign on Every Pages in Written Submissions	kaushalgautam
280	22-12-2022	0710102053852022 (No.of Docs 3)	0710102053852022/1	COMPANY PETITION IB (IBC)/675(PB)2022	EDELWEISS ASSET RECONSTRUCTIO N COMPANYLIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	27-12-2022	Sign msising in Pages 1 to 18 according to PDF, True Copy sign msising in Pages 24 to 64 according to PDF	Navneetthakran
281	26-12-2022	0710102042622021 (No.of Docs 1)	0710102042622021/8	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	27-12-2022	Index msising, Incomplete document also	vaibhavshobhit
282	21-12-2022	0710102076442019 (No.of Docs 2)	0710102076442019/2 7	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	27-12-2022	Affidavit Back date	ashish_choudhu ry007
283	21-12-2022	0710102076442019 (No.of Docs 2)	0710102076442019/2 7	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	27-12-2022	Affidavit Back date	ashish_choudhu ry007

284	21-12-2022	0710102075062022 (No.of Docs 2)	0710102075062022/3	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	27-12-2022	Notary msising in E-stamp, Main Case Number missing in Index page	Locus@123
285	26-12-2022	0710102035172022 (No.of Docs 2)	0710102035172022/3	INTERLOCUTORY APPLICATION (I.B.C)/4381(ND)202 2	REGIONAL PF COMMISSIONER DELHI VSSHRI SUNIL AGGARWAL	Sec 60(5)	27-12-2022	Sign msising in Pages 1 to 3 according to PDF, True Copy sign msising in Pages 5 to 90 according to PDF	SHIVANATH
286	26-12-2022	0710102019812022 (No.of Docs 2)	0710102019812022/4	COMPANY PETITION IB (IBC)/546(ND)2022	PARUL SHUTTERING HOUSE VS. MIST DIRECT SALES PRIVATE LIMITED	IBC Under Sec 9	27-12-2022	Sign msising in Pages 1 to 13 according to PDF, True Copy sign msising in Pages 18 to 147 according to PDF	Gsvlegal
287	4/2/2022	0710102010102022 (No.of Docs 0)	0710102010102022/3	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	
288	4/2/2022	0710102010102022 (No.of Docs 0)	0710102010102022/3	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	
289	4/2/2022	0710102010102022 (No.of Docs 0)	0710102010102022/3	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	
290	4/2/2022	0710102010102022 (No.of Docs 0)	0710102010102022/3	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	
291	21-12-2022	0710102076442019 (No.of Docs 2)	0710102076442019/2 7	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	27-12-2022	Affidavit Back date	ashish_choudhu ry007
292	21-12-2022	0710102076442019 (No.of Docs 2)	0710102076442019/2 7	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	27-12-2022	Affidavit Back date	ashish_choudhu ry007
293	22-12-2022	0710102031112022 (No.of Docs 2)	0710102031112022/5	COMPANY PETITION IB (IBC)/326(ND)2022	SIEMENS LTD VS. NTPC BHEL POWER PROJECTS PRIVATE LIMITED	IBC Under Sec 9	27-12-2022	Pages 33 to 37,75 to 80 according to PDF Not Clear	Suvigya@ps123

294	23-12-2022	0710102080922020 (No.of Docs 2)	0710102080922020/7	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	27-12-2022	Need to Applicant Sign on Every Pages in Written Submissions and Page No. 4-39 True Copy Sign Missing in Annexure	Sumer123
295	26-12-2022	0710102419832018 (No.of Docs 3)	0710102419832018/9	COMPANY PETITION IB (IBC)/308(ND)2018	M/S VAMA APPARELS I PVT LTD VS SSIPL LIFESTYLE PVT LTD	Application under any other provisions	27-12-2022	Compilation document to be filed in separate miscellaneous diary number	chetan.priyadar shi
296	8/12/2022	0710102101202022 (No.of Docs 0)	0710102101202022/1	INTERLOCUTORY APPLICATION (I.B.C)/5985(ND)202 2	NARENDER JINDAL VS. HDFC BANK LIMITED	Rule 11 of NCLT, 2016	26-12-2022	Ticket Not Allowed Mid on Vakalatnama	
297	21-12-2022	0710102064302022 (No.of Docs 3)	0710102064302022/2	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/83(ND)2022	ANJANEYA MERCANTILE PRIVATE LIMITED	Sec. 230-232, Sec 234	26-12-2022	Need to File in Merger petition	Gsvlegal
298	21-12-2022	0710102011712022 (No.of Docs 1)	0710102011712022/3	INTERLOCUTORY APPLICATION (I.B.C)/837(ND)2022	SWATANTRA KUMAR SINGH VSBANK OF BARODA	Application under any other provisions- IBC	23-12-2022	Need to File in IA	IP13047
299	19-12-2022	0710102087642021 (No.of Docs 1)	0710102087642021/6	INTERLOCUTORY APPLICATION (I.B.C)/5876(ND)202 1	PRAVEEN BANSAL VSRAM MEHER GARG	Sec 25(j)	23-12-2022	Index msising	sanand665
300	21-12-2022	0710102050152022 (No.of Docs 1)	0710102050152022/3	INTERLOCUTORY APPLICATION (I.B.C)/3120(ND)202 2	AMAR GOPAL GAMBHIR VSUM GREEN LIGHTING PRIVATE LIMITED	Sec 60(5)	23-12-2022	Need to File in IA	fcsagga17
301	21-12-2022	0710102035372022 (No.of Docs 1)	0710102035372022/4	INTERLOCUTORY APPLICATION (I.B.C)/2110(ND)202 2	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Application under any other provisions- IBC	23-12-2022	Need to File in IA	fcsagga17
302	19-12-2022	0710102092472021 (No.of Docs 2)	0710102092472021/4	COMPANY PETITION IB (IBC)/802(PB)2021	THE BANK OF BARODA LIMITED VS. ANITA MONNEE KASHYAP	Section 95(1)	23-12-2022	Sign msising in Pages 1 to 10 according to PDF	vaibhavmadv
303	19-12-2022	0710102092402021 (No.of Docs 2)	0710102092402021/3	COMPANY PETITION IB (IBC)/800(PB)2021	THE BANK OF BARODA LIMITED VS. ANAND KASHYAP	Section 95(1)	23-12-2022	Sign msising in Pages 1 to 10 according to PDF	vaibhavmadv
304	19-12-2022	0710102092482021 (No.of Docs 2)	0710102092482021/3	COMPANY PETITION IB (IBC)/803(PB)2021	THE BANK OF BARODA LIMITED VS. RAJENDER KASHYAP	Section 95(1)	23-12-2022	Sign msising in Pages 1 to 10 according to PDF	vaibhavmadv
305	20-12-2022	0710102024042022 (No.of Docs 2)	0710102024042022/3	CONTEMPT PETITION (IBC)/10(ND)2022	SURESH GARG VSSTATE BANK OF INDIA & ORS	Rule 11 of NCLT, 2016	23-12-2022	Affidavit Back date	ichchhakalash
306	21-12-2022	0710102010112022 (No.of Docs 1)	0710102010112022/4	INTERLOCUTORY APPLICATION (I.B.C)/1355(ND)202 2	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Application under any other provisions- IBC	23-12-2022	Need to File in IA	fcsagga17

307	21-12-2022	0710102019852022 (No.of Docs 1)	0710102019852022/4	INTERLOCUTORY APPLICATION (I.B.C)/1327(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Regulation 33	23-12-2022	Need to File in IA	fcsagga17
308	21-12-2022	0710102053862022 (No.of Docs 2)	0710102053862022/3	COMPANY PETITION IB (IBC)/676(ND)2022	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. ANUSHA ENGINEERING CONSULTANTS AND CONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	23-12-2022	Sign missing in Pages 1 to 18 according to PDF, True Copy sign missing in Pages 24 to 62,64 according to PDF	Navneethakran
309	21-12-2022	0710102048522022 (No.of Docs 1)	0710102048522022/3	INTERLOCUTORY APPLICATION (I.B.C)/2880(ND)2022	JAKSON ENGINEERS LIMITED VS. UM GREEN LIGHTING PRIVATE LIMITED	Sec 12(2)	23-12-2022	Need to File in IA	fcsagga17
310	23-12-2022	0710102032582022 (No.of Docs 3)	0710102032582022/7	COMPANY PETITION IB (IBC)/378(ND)2022	TRANSLUMINA THERAPEUTICS LLP VS. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	23-12-2022	Index missing in Written submission document, Sign missing in Pages 1 to 8 according to PDF, Judgement to be filed in separate miscellaneous diary number	nayyaradi
311	25/02/2022	Interlocutory Application (I.B.C)	710102015742022	COMPANY PETITION IB (IBC)/2721(ND)2019	VIJAY TANDON VS CHANDRA PRAKASH	Sec 60(5)	27/12/2022	Pg-18-27,48-56 not clear page	Anurag
312	11/6/2022	Restoration Application (IBC)	710102047852022		M/S. SWASTIK SALES AND SERVICES VS M/S. NIKHIL FOOTWEARS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/12/2022	main case not link with application and memo party missing and court fee 1 rs. and welfare 25 rs. missing in vakalatnama and page number not mention after 19 page and sign missing in application page	Adv. Vivek Vidyarthi
313	29/07/2022	Restoration Application (IBC)	710102061792022	COMPANY PETITION IB (IBC)/16(ND)2022	ANIL KUMAR JAIN VS SAI INDUSTRIES LIMITED	Application under any other provisions- IBC	27/12/2022	main case missed in memo party	SANYAM JAIN
314	7/9/2022	Restoration Application (IBC)	710102073102022	COMPANY PETITION IB (IBC)/877(ND)2018	RAJNEESH SINGHVI VS SAI INDUSTRIES LIMITED	Sec 60(5)	28/12/2022	section wrong according your pdf and Memo Party Not Mentioned in Index please contact to registry	Amol

315	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Rule 11 of NCLT, 2016	2/1/2023	case type wrong section wrong according your pdf main petition not mention in prayer	Sanyam
316	15/10/2022	Company Appeal (IBC)	710102085912022	COMPANY PETITION IB (IBC)/354(PB)2021	SAJ HOUSING PRIVATE LIMITED VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Sec 42	3/1/2023	brief of synopsis and list of dates and events missed, page:36-48, 56-62, 210, 246, 249, 256, 271-273, 302, 329, 422-423, 429-431, 433, 436, 443-444, 446, 484-485, 496-509, 512-526, 534-537, not clear, etc	Manisha
317	22/10/2022	Interlocutory Application (I.B.C)	710102088292022		ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS ERA BUILDING SYSTEMS LTD. (APEX BUILDSYS LTD)	Sec 60(5)	28/12/2022	Incomplete Documents and Document Properly Upload and Section Mentioned Index please merge all pdf in single pdf Main Case Not Link contact to registry	Assistant Commissioner
318	7/11/2022	Interlocutory Application (I.B.C)	710102091642022	COMPANY PETITION IB (IBC)/847(ND)2019	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD	Rule 11 of NCLT, 2016	2/1/2023	Applicant Sign Missing in Prayer Ram Yash Singhal	MOHIT NANDWANI
319	7/11/2022	Interlocutory Application (I.B.C)	710102091862022	COMPANY PETITION IB (IBC)/470(ND)2017	PIYUSH TIWARI VS KASHI VISHWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	26/12/2022	main case wrong page number-1,to 5,	ANURAG KUMAR
320	8/11/2022	Interlocutory Application (I.B.C)	710102092232022		PARTHA SARATHY SARKAR VS COC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	3/1/2023	Main Case Not Link counsel details missed after index for volume -1,2 Pg-123 to 133 not clear page need to sign on every pages on application last page remove	PARTHA

321	10/11/2022	Interlocutory Application (I.B.C)	710102092822022	COMPANY PETITION IB (IBC)/892(ND)2020	KNL DRIVELINE PARTS PRIVATE LIMITED VS SPM AUTOMOTIVE COMPONENTS PVT LTD	Application under any other provisions- IBC	28/12/2022	Page-103, 116, not clear	SHITAL KHATRI
322	9/11/2022	Interlocutory Application (I.B.C)	710102092692022	COMPANY PETITION IB (IBC)/2590(ND)2019	CELLPAP INDIA PVT LTD VS G.R.S.ISPAT COMPANY PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	3/1/2023	vakalatnama not clear	Rajendra
323	12/11/2022	Interlocutory Application (I.B.C)	710102093742022	COMPANY PETITION IB (IBC)/1744(ND)2019	DEBASHISH NANDA VS RAJNISH NAGAR & ORS	Application under any other provisions- IBC	27/12/2022	Pg- 164 to 175 , 616 to 639, 709 to 711 , 765 to 770, 800,801 not clear Pg-518 cut pagination not allowed	Adya
324	17/11/2022	Restoration Application (IBC)	710102095252022	COMPANY PETITION IB (IBC)/1344(PB)2018	BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR	Application under any other provisions- IBC	2/1/2023	IB not mention	Brijesh Kumar Tamber
325	21/11/2022	Interlocutory Application (I.B.C)	710102096362022	COMPANY PETITION IB (IBC)/300(PB)2020	PHOENIX ARC PVT LTD VS AJIT GYANCHAND JAIN	Sec 60(5)	3/1/2023	Pgs not clear 12 to 16, 50 to 52,54 to 76 Prayer not sign with counsel please upload clear copy	Gulshan Kr.
326	26/11/2022	Interlocutory Application (I.B.C)	710102098052022	COMPANY PETITION IB (IBC)/327(ND)2022	M/S WINSTROL PETROCHEMICAL S PVT. LTD. VS WOODHILL INFRASTRUCTURE LIMITED.	Application under any other provisions- IBC	28/12/2022	Section Not Mentioned in Index Section Wrong According your PDF and E-Stamp Paper Missing	RAJESH RAI
327	25/11/2022	Interlocutory Application (I.B.C)	710102097522022	COMPANY PETITION IB (IBC)/375(PB)2018	ROHIT GUPTA (HUF) VS SATYA PRAKASH GUPTA	Sec 60(5)	27/12/2022	main case properly not mention in application please check	SAURABH

328	30/11/2022	Interlocutory Application (I.B.C)	710102099282022	COMPANY PETITION IB (IBC)/1718(PB)2018	M/S SVARNIM INFRASTRUCTURES PRIVATE LIMITED VS COMMITTEE OF CREDITORS OF THREE C PROJECTS PVT. LTD.	Sec 60(5)	27/12/2022	page 38-41,69-72,106-114,117-119,123,129-131,189,216,217-220,222-255,259,287,289-296,299-317,318-325,328-331,333-343,345,352,357,358-369,377,385-387,392,400,407,420-422,427,428,432-436,441,443,459-462,467,487,495-500,503,532-533,546,571,581-583,587-590,609-612,635-644,650-652,704,718-721,731-738,741-	Rahul Sharma
329	2/12/2022	Interlocutory Application (I.B.C)	710102099892022	COMPANY PETITION IB (IBC)/1083(PB)2018	GUJARAT URJA VIKAS NIGAM LIMITED VS MR. UDAYRAJ PATWARDHAN	Sec 60(5)	3/1/2023	ib not mention in main case (CP-PB) counsel details missed after index and sign missing in application page need to every pages true copy missing in annexure page and welfare and court fee missing and section wrong please visit to registry	Anand K Ganesan
330	2/12/2022	Interlocutory Application (I.B.C)	710102099772022	COMPANY PETITION IB (IBC)/672(ND)2022	CHETAN STEELS PRIVATE LIMITED VS CHETAN STEELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/1/2023		SANTOSH
331	1/12/2022	Interlocutory Application (I.B.C)	710102099502022	COMPANY PETITION IB (IBC)/672(ND)2022	SANYAM GOEL RESOLUTION PROFESSIONAL VS CHETAN STEELS PRIVATE LIMITED	Application under any other provisions- IBC	26/12/2022	wrong file please choose location and application missed	ABHISHEK
332	2/12/2022	Interlocutory Application (I.B.C)	710102099792022	COMPANY PETITION IB (IBC)/55(ND)2018	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER-II R.O DELHI (EAST)	Sec 60(5)	3/1/2023		ABHISHEK

333	5/12/2022	Interlocutory Application (I.B.C)	710102100522022	COMPANY PETITION IB (IBC)/619(ND)2017	SURINDER KUMAR VS SHRI CHANDRA SHEKHAR	Rule 11 of NCLT, 2016	3/1/2023	true copy missing in annexure page need to every pages	SURINDER KUMAR
334	9/12/2022	Interlocutory Application (I.B.C)	710102101782022	COMPANY PETITION IB (IBC)/3383(ND)2019	CORPORATION BANK VS SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	27/12/2022	Wrongly Filed Need to be Additional	DEPUTY LABOUR COMMISSIONER
335	8/12/2022	Interlocutory Application (I.B.C)	710102101502022	COMPANY PETITION IB (IBC)/689(ND)2020	RAKESH TAKYAR VS SAINOV SPIRITS PRIVATE LIMITED	Application under any other provisions- IBC	4/1/2023	wrong main case in pdf page number 1,12,	Rakesh
336	12/12/2022	Interlocutory Application (I.B.C)	710102102382022	COMPANY PETITION IB (IBC)/85(ND)2021	PUNJAB STATE POWER CORPORATION LIMITED VS DEVENDRA UMRAO	Sec 49(2)	28/12/2022	Section Not Mentioned in Index and Counsel Detail Incomplete in Index and Memo Party Missing	Anand K Ganesan
337	12/12/2022	Interlocutory Application (I.B.C)	710102102312022	COMPANY PETITION IB (IBC)/401(ND)2017	KULDEEP VS EARTH INFRFASTRUCTURES LTD.	Sec 60(5)	27/12/2022	affidavit back date	GAURAV SAHRAWAT
338	13/12/2022	Interlocutory Application (I.B.C)	710102102762022	COMPANY PETITION IB (IBC)/492(ND)2018	KIRAN MARTIN GOLLA VS M/S SUNGIL INDIA PRIVATE LIMITED	Sec 60(5)	4/1/2023	Section Wrong According your pdf please choose Application under any other provisions- IBC	Davesh Bhatia
339	14/12/2022	Miscellaneous Application (IBC)	710102103202022	COMPANY PETITION IB (IBC)/1059(ND)2018	PIYUSH TIWARI VS M/S SUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	28/12/2022	case type wrong and affidavit and stamp paper not notarize	Arvind Rathore
340	14/12/2022	Interlocutory Application (I.B.C)	710102103092022	COMPANY PETITION IB (IBC)/1625(ND)2019	PARVEEN KUMAR ADLAKHA VS M/S SUBHKAMNA BUILDTECH PVT. LTD.	Application under any other provisions- IBC	27/12/2022	Payment Due Other Section Due Payment	parveen kumar adlakha
341	12/12/2022	Interlocutory Application (I.B.C)	710102102602022	COMPANY PETITION IB (IBC)/1625(ND)2019	SUBBAIYYA CHITHAMBARAM VS M/S SUBHKAMNA BUILDTECH PVT. LTD.	Rule 11 of NCLT, 2016	4/1/2023	memo party missing main case not link sign missing in application on every page and section wrong and section not mention in index and	Revathy Raghavan
342	15/12/2022	Interlocutory Application (I.B.C)	710102103772022	COMPANY PETITION IB (IBC)/2158(ND)2019	NARESH KUMAR MITTAL VS CHANCHAL DUA	Rule 11 of NCLT, 2016	27/12/2022	sign missing in application page need to sign on every pages	PALLAV
343	15/12/2022	Interlocutory Application (I.B.C)	710102103462022	COMPANY PETITION IB (IBC)/1085(ND)2019	V. CHIRANJIV & CO. VS WILTAN TELMAG (INDIA) PVT. LTD.	Rule 11 of NCLT, 2016	3/1/2023	sign missing in application page need to sign on every pages	SHANKARI MISHRA

344	15/12/2022	Interlocutory Application (I.B.C)	710102103592022	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS WILTAN TELMAG (INDIA) PVT. LTD.	Application under any other provisions- IBC	3/1/2023	sign missing in application page need to sign on every pages	NAMRATA RANGA
345	15/12/2022	Interlocutory Application (I.B.C)	710102103402022		AMIRA SEZ AND INFRASTRUCTURE PVT. LTD. VS AMIRA PURE FOOD PRIVATE LIMITED IN LIQUIDATION	Sec 49(2),Any other provision - Govt body	3/1/2023	main case not link true copy missing in annexure page on every pages	Simarpal Singh Sawhney
346	17/12/2022	Interlocutory Application (I.B.C)	710102104242022	COMPANY PETITION IB (IBC)/574(ND)2022	ATS INFRASTRUCTURE LIMITED VS HARDEEP SINGH	Rule 11 of NCLT, 2016	28/12/2022	case type wrong and memo party missing and 44,46-49,51-107, not clear page and true copy missing and page number missing after 139 page in index	Kartik Nayar
347	16/12/2022	Interlocutory Application (I.B.C)	710102104052022	COMPANY PETITION IB (IBC)/417(ND)2017	P K SALES COMPANY PVT. LTD. VS HARDEEP SINGH	Sec 60(5)	28/12/2022	need to sign on every pages on application	SHITAL KHATRI
348	19/12/2022	Interlocutory Application (I.B.C)	710102104482022	COMPANY PETITION IB (IBC)/525(ND)2017	VIRENDRA VS M/S. SHIVKALA DEVELOPER PRIVATE LIMITED	Sec 60(5)	3/1/2023	,113-115, translate to English double page not allowed on single page	Sumant
349	19/12/2022	Interlocutory Application (I.B.C)	710102104812022	COMPANY PETITION IB (IBC)/1096(PB)2019	BHARAT CHUGH VS PD ADVISORY SERVICES L.L.P	Rule 154 (1)	27/12/2022	sign missing in application page and stamp paper missing	SANJEEV KUMAR SHARMA
350	15/12/2022	Interlocutory Application (I.B.C)	710102103452022	COMPANY PETITION IB (IBC)/662(ND)2022	MOTHERS PRIDE DAIRY INDIA PVT. LTD. VS SANTOSHI FINLEASE PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/12/2022	section wrong and memo party missing and 37-39,52-56,64-67, not clear page and true copy missing (application missed)	Anurag
351	19/12/2022	Interlocutory Application (I.B.C)	710102104462022	COMPANY PETITION IB (IBC)/525(ND)2017	RAJENDRA SINGH VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Sec 60(5)	3/1/2023	103 translate to English	Sumant
352	19/12/2022	Interlocutory Application (I.B.C)	710102104642022	COMPANY PETITION IB (IBC)/2628(ND)2019	ARTI DEVI VS SARAYA INDUSTRIES LTD	Sec 60(5)	27/12/2022	12 cut page	KARUNA NIDHI
353	21/12/2022	Interlocutory Application (I.B.C)	710102105472022	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	4/1/2023	page 181,186,188,189 not clear	ABHISHEK

354	17/12/2022	Interlocutory Application (I.B.C)	710102104192022	COMPANY PETITION IB (IBC)/411(ND)2020	IIFL FINANCE LIMITED VS IIFL FINANCE LIMITED	Sec 42	5/1/2023	memo party missed in index and in application section wrong E-Stamp Paper not notarized and Ticket Not Allowed Mid on Vakalatnama	Sandhya Chawla
355	20/12/2022	Cross Application (IBC)	710102105372022	COMPANY PETITION IB (IBC)/2516(ND)2019	BHIM SAIN GOYAL VS RONAK ASHOK SURANI	Sec 66(1)	28/12/2022	case type wrong and due payment other section stamp paper missing and wrong page number in index	PARMOD
356	16/12/2022	Interlocutory Application (I.B.C)	710102104002022	COMPANY PETITION IB (IBC)/151(ND)2021	ALOK KUMAR KUCHHAL VS RONAK ASHOK SURANI	Application under any other provisions- IBC	3/1/2023	sign missing in application page	ALOK KUMAR KUCHHAL
357	21/12/2022	Interlocutory Application (I.B.C)	710102105872022	COMPANY PETITION IB (IBC)/684(ND)2020	MR. AMAN VS PAWAN KUMAR GOYAL	Sec 60(5)	26/12/2022	page number missing and page number not mention in index and sign missing in application page and sign missing prayer and stamp paper missing and welfare and court fee missing	aditya gauri
358	22/12/2022	Interlocutory Application (I.B.C)	710102105962022	COMPANY PETITION IB (IBC)/514(ND)2020	AWANEESH CHANDRA JHA VS ANIL PRASAD NANDA	Rule 11 of NCLT, 2016	26/12/2022	16-23 not clear page and welfare court fee missing double page numbering and sign missing in application page	aanchal uppal
359	22/12/2022	Interlocutory Application (I.B.C)	710102106282022	COMPANY PETITION IB (IBC)/900(ND)2020	BALAJI COMMERCIAL COMPANY VS VIKAS GARG	Sec 60(5)	27/12/2022	memo party incomplete and 16-28,81-87,95-103, not clear page and section not mention in index pdf and applicant sign missing prayer and true copy missing in annexure page	Shashwat Anand

360	23/12/2022	Interlocutory Application (I.B.C)	710102106502022	COMPANY PETITION IB (IBC)/9(ND)2019	BALK MUKUND AGARWAL VS IREO GRACE REALTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/12/2022	memo party missing and section not mention in index pdf and 1rs. court fee missing in vakalatnama and sign missing in application page	Supriya
361	23/12/2022	Interlocutory Application (I.B.C)	710102106382022	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG INTERIM RESOLUTION PROFESSIONAL VS HARYANA SHEHRI VIKAS PRADHIKARAN	Sec 60(5)	27/12/2022	section wrong and 28-37,50-51,52 54,56,61,68-70, not clear page and double page number after 52	ABHISHEK
362	21/12/2022	Interlocutory Application (I.B.C)	710102105662022		SANJIV MEHROTRA VS NEERAV BHATNAGAR	Rule 11 of NCLT, 2016	5/1/2023	main case not link, case type intervention petition ibc, brief of synopsis missed, wrong section technically, intervention under sec 60(5), etc	PARMOD
363	2/12/2022	Interlocutory Application (I.B.C)	710102100062022	COMPANY PETITION IB (IBC)/65(ND)2020	RANJAN CHAKRABORTI VS PRATHVI COAL PRIVATE LIMITED	19(2)	29/12/2022	Document Not Showing in DMS Due to Technical Error	RANJAN
364	23/12/2022	Interlocutory Application (I.B.C)	710102106542022	COMPANY PETITION IB (IBC)/900(ND)2020	BCC PIPES AND TUBES PRIVATE LIMITED VS VIKAS GARG	Sec 60(5)	27/12/2022	memo party incomplete and applicant sign missing and 17,19-68,85-86, not clear page and 3rs. court fee missing and section not mention in index	Shashwat Anand
365	21/12/2022	Interlocutory Application (I.B.C)	710102105882022	COMPANY PETITION IB (IBC)/2552(ND)2019	ASHISH KUMAR OJHA VS JBK DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/12/2022	section wrong and 24,26,28,30,32,75,77,79,83,87, not clear page and 36,65,66, cut page and true copy missing and sign missing in application page	Simran Jyot Singh Khandpur
366	22/12/2022	Interlocutory Application (I.B.C)	710102106142022	COMPANY PETITION IB (IBC)/2628(ND)2019	KRISHNA MURARI JAISWAL VS SARAYA INDUSTRIES LTD	Sec 60(5)	26/12/2022	36-37,40-45not clear page and 38 cut page and welfare missing	KARUNA NIDHI
367	24/12/2022	Interlocutory Application (I.B.C)	710102106802022	COMPANY PETITION IB (IBC)/769(ND)2021	PRADEEP KUMAR RAY VS SARAYA INDUSTRIES LTD	Sec 30	27/12/2022	memo party missing	PRADEEP KUMAR RAY

368	24/12/2022	Interlocutory Application (I.B.C)	710102106882022	COMPANY PETITION IB (IBC)/629(ND)2022	RAKESH KUMAR JINDAL VS SARAYA INDUSTRIES LTD	Application under any other provisions- IBC	2/1/2023	26-93,95 not clear page and page number double after 29 page \\\&quot; pdf not clear &quot;	Bharti Nawlani
369	25/11/2022	Interlocutory Application (I.B.C)	710102097602022	COMPANY PETITION IB (IBC)/375(PB)2018	M/S ROSEDALE MARKETING LTD. VS SH. SATYA PRAKASH GUPTA	Sec 60(5)	27/12/2022	MAIN CASE NO NOT MENTION PROPERLY	SAURABH
370	23/12/2022	Restoration Application (IBC)	710102106562022	COMPANY PETITION IB (IBC)/456(ND)2018	VIKRAM MALHOTRA VS ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	27/12/2022	main case not link and page number not mention in index and case type wrong	VINEET BHAGAT
371	23/12/2022	Interlocutory Application (I.B.C)	710102106582022	COMPANY PETITION IB (IBC)/502(PB)2021	RESHMA MITTAL VS ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	27/12/2022	case type wrong	CA. Reshma Mittal
372	24/12/2022	Interlocutory Application (I.B.C)	710102106642022	COMPANY PETITION IB (IBC)/17(ND)2019	RITA SINGH VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	27/12/2022	19-20,26,29-35,37,39-43,45-51,60, not clear page and welfare missing	Kumar Mihir
373	24/12/2022	Interlocutory Application (I.B.C)	710102106612022	COMPANY PETITION IB (IBC)/5(ND)2021	RESHMA MITTAL VS DEEPAK GUPTA	Rule 11 of NCLT, 2016	27/12/2022	page number 1-4 not mention in index and 5 rs.welfare missing	CA. Reshma Mittal
374	24/12/2022	Interlocutory Application (I.B.C)	710102106592022	COMPANY PETITION IB (IBC)/708(ND)2021	JATIN GARG AND VEENA GUPTA VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	27/12/2022	16,18 page translate to english and page number double after 44 page and true copy missing in annexure page	ABHINAV SHARMA
375	24/12/2022	Interlocutory Application (I.B.C)	710102106792022	COMPANY PETITION IB (IBC)/242(ND)2021	RAJEEV RANJAN SINGH VS AADI BEST CONSORTIUM PRIVATE LIMITED	22(3)a	27/12/2022	verified date missing in affidavit	KARAN
376	24/12/2022	Interlocutory Application (I.B.C)	710102106632022	COMPANY PETITION IB (IBC)/17(ND)2019	NAIPAL SINGH SAGAR VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	27/12/2022	32,34,37,41,44,46,49-50,54, not clear page	Kumar Mihir
377	25/12/2022	Interlocutory Application (I.B.C)	710102106932022	COMPANY PETITION IB (IBC)/17(ND)2019	RAJESH KUMAR VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	27/12/2022	15-16,24-25, not clear page and double page number after 23page	Kumar Mihir
378	26/12/2022	Interlocutory Application (I.B.C)	710102107032022	COMPANY PETITION IB (IBC)/525(ND)2017	CHAMKESH SADH VS M/S. SHIVKALA DEVELOPER PRIVATE LIMITED	Sec 60(5)	27/12/2022	108, translate to english and 110 not clear page and 104-105 cut page	Sumant

379	24/12/2022	Interlocutory Application (I.B.C)	710102106622022	COMPANY PETITION IB (IBC)/846(ND)2020	HEMANT GUPTA VS M/S. SHIVKALA DEVELOPER PRIVATE LIMITED	Application under any other provisions- IBC	27/12/2022	due to some technical issue document not showing please upload	R K GUPTA
380	25/12/2022	Interlocutory Application (I.B.C)	710102106952022	COMPANY PETITION IB (IBC)/17(ND)2019	SUNITA GOEL VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	27/12/2022	28-54 not clear page	Kumar Mihir
381	23/12/2022	Interlocutory Application (I.B.C)	710102106482022	COMPANY PETITION IB (IBC)/563(ND)2022	SHRI BHAGWAN PROJECTS PRIVATE LIMITED VS SUPERTECH TOWNSHIP PROJECT LIMITED	Rule 11 of NCLT, 2016	5/1/2023	main case not in memo party	SURENDRA
382	19/12/2022	Interlocutory Application (I.B.C)	710102104652022	COMPANY PETITION IB (IBC)/2690(ND)2019	ER.SACHIN GOEL VS SUPERTECH TOWNSHIP PROJECT LIMITED	Application under any other provisions- IBC	27/12/2022	fees not paid	GTech Valuers Private Limited
383	25/12/2022	Interlocutory Application (I.B.C)	710102106892022	COMPANY PETITION IB (IBC)/623(ND)2022	RAKESH KUMAR JINDAL VS SUPERTECH TOWNSHIP PROJECT LIMITED	Application under any other provisions- IBC	2/1/2023	27-58,60-80not clear page and page number double after 27 page	Bharti Nawlani
384	26/12/2022	Interlocutory Application (I.B.C)	710102107152022	COMPANY PETITION IB (IBC)/637(PB)2020	GUARDIAN FINANCE PRIVATE LIMITED VS TEMPLE LEASING & FINANCE LIMITED	Sec 60(5)	28/12/2022	application incomplete	RANJANA ROY GAWAI
385	26/12/2022	Interlocutory Application (I.B.C)	710102106992022		PRADEEP LUNA VS M/S IREO FIVERIVER PVT LTD	Sec 60(5)	28/12/2022	main case not link with application and memo party missing and vakalatnama not clear and welfare and court fee missing and sign missing application page and true copy missing	MAREESH
386	24/12/2022	Interlocutory Application (I.B.C)	710102106852022	COMPANY PETITION IB (IBC)/1565(PB)2018	AMARJEET SINGH SUSPENDED DIRECTOR OF M/S CROWN REALTECH PVT. LTD. VS ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	5/1/2023	page number not mention in index and sign missing in application page and page number missing in application and stamp paper and affidavit missing and welfare and court fee missing main case not link	Siddharth Bhatli

387	26/12/2022	Interlocutory Application (I.B.C)	710102107112022	COMPANY PETITION IB (IBC)/138(ND)2020	PRABHAT JAIN VS ATUL KUMAR KANSAL	Regulation 44(2), Liquidation process Regulation, 2016	5/1/2023	pagination not done in index	ISWAR
388	24/12/2022	Interlocutory Application (I.B.C)	710102106842022		CROWN TECHNO BUILD LLP VS ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	5/1/2023	main case not link and sign missing in application page and page number not mention in index and page number missing in application and stamp paper missing and applicant sign missing prayer and welfare and court fee missing	Siddharth Bhatli
389	28/12/2022	Interlocutory Application (I.B.C)	710102107332022	COMPANY PETITION IB (IBC)/1022(ND)2018	MUKESH GUPTA MONITORING PROFESSIONAL VS PARESH RASTOGI	Sec 60(5)	29/12/2022	page 113-121 translate to english and 127 not clear page	ABHISHEK
390	28/12/2022	Interlocutory Application (I.B.C)	710102107362022	COMPANY PETITION IB (IBC)/17(ND)2019	GURINDER KUMAR BANSAL VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	29/12/2022	45-46,48, not clear page	Kumar Mihir
391	27/12/2022	Interlocutory Application (I.B.C)	710102107262022	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL VS M/S INTELICITY BUSINESS PARK PVT. LTD	Regulation 44(2), Liquidation process Regulation, 2016	29/12/2022	44,46,68,75, not clear page	Shashwat Anand
392	28/12/2022	Interlocutory Application (I.B.C)	710102107292022	COMPANY PETITION IB (IBC)/65(ND)2020	RANJAN CHAKRABORTI VS PRATHVI COAL PRIVATE LIMITED	Application under any other provisions- IBC	29/12/2022	Memo Party Missing	RANJAN
393	28/12/2022	Interlocutory Application (I.B.C)	710102107272022		KAMAL LUTHRA VS MIDEAST INTEGRATED STEEL LIMITED	Rule 11 of NCLT, 2016	28/12/2022	main case not link and memo party missing and stamp paper missing	Akash Panwar
394	27/12/2022	Interlocutory Application (I.B.C)	710102107212022	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK C CHOUDHARI VS BSE LTD	Sec 60(5)	30/12/2022	Volume Wise Index Missing and Section Not Mentioned in Index and Page No. 193-194, 328-347, 429-430, Page Not Clear	Ramesh Chandra Mishra

395	28/12/2022	Interlocutory Application (I.B.C)	710102107472022	COMPANY PETITION IB (IBC)/761(ND)2018	SRIGOPAL CHOUDHARY VS BSE LTD	Sec 60(5)	2/1/2023	section not mention in index and welfare missing and memo party missing and page number missing after 3 page and double page number after 22 page and true copy missing in annexure page	SKR & ASSOCIATES
396	29/12/2022	Interlocutory Application (I.B.C)	710102107742022	COMPANY PETITION IB (IBC)/549(ND)2022	ANKIT GOEL IRP OF M/S SARGAM INDIA ELECTRONICS PVT. LTD. VS BSE LTD	Application under any other provisions- IBC	2/1/2023	23,26-28,30-31,34,36-37,39-40,71, not clear page	aditya gauri
397	30/12/2022	Interlocutory Application (I.B.C)	710102107912022		6456464646 VS BSE LTD	Application under any other provisions- IBC	2/1/2023	wrong file by roshan	Komal
398	29/12/2022	Interlocutory Application (I.B.C)	710102107582022	COMPANY PETITION IB (IBC)/17(ND)2019	REKHA SINHA VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	2/1/2023	16,26,30,34,37,43,45,59, not clear page	Kumar Mihir
399	30/12/2022	Interlocutory Application (I.B.C)	710102107812022	COMPANY PETITION IB (IBC)/2963(ND)2019	SUNITA UMESH VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	3/1/2023	24-27 not clear page and welfare missing	Bendi Raviteja
400	29/12/2022	Interlocutory Application (I.B.C)	710102107632022	COMPANY PETITION IB (IBC)/488(ND)2022	VIJENDER SHARMA VS MR. JAI BHAGWAN BINDAL	Application under any other provisions- IBC	2/1/2023	page number double after 60 and 98-101 hindi page 62,103-106 not clear page	VIJENDER SHARMA
401	29/12/2022	Interlocutory Application (I.B.C)	710102107692022	COMPANY PETITION IB (IBC)/1899(ND)2019	RAKESH BHATIA VS MR. JAI BHAGWAN BINDAL	Rule 11 of NCLT, 2016	2/1/2023	true copy missing in annexure page	Rakesh
402	30/12/2022	Interlocutory Application (I.B.C)	710102107902022	COMPANY PETITION IB (IBC)/2963(ND)2019	SUNITA UMESH VS MR. JAI BHAGWAN BINDAL	Sec 60(5)	3/1/2023	Counsel Details Incomplete in Index and Memo Party	Bendi Raviteja
403	29/12/2022	Interlocutory Application (I.B.C)	710102107562022	COMPANY PETITION IB (IBC)/292(ND)2021	RAVINDER KUMAR GOEL VS GREATER MOHALI AREA DEVELOPMENT AUTHORITY	Sec 60(5)	3/1/2023	Page No. 27 Need to English Translate Copy	ISWAR
404	29/12/2022	Interlocutory Application (I.B.C)	710102107772022		NIRMALA SINGH VS MUKESH GUPTA	Sec 60(5)	3/1/2023	main case not link with application and merge into one pdf	vikas
405	29/12/2022	Restoration Application (IBC)	710102107552022		MR. SURENDRA KANAIYALAL SHAH VS MAGICON IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/1/2023	Main Case Not Link and Memo Party Missing	Gulshan Kr.

406	30/12/2022	Interlocutory Application (I.B.C)	710102107872022	COMPANY PETITION IB (IBC)/1528(PB)2018	JATIN MADAN VS MAGICON IMPEX PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	3/1/2023	32,53,59,70,82,83,159-164, not clear page and double page number	Asiya Khan
407	30/12/2022	Interlocutory Application (I.B.C)	710102107802022	COMPANY PETITION IB (IBC)/2963(ND)2019	SUNITA UMESH VS MAGICON IMPEX PRIVATE LIMITED	Sec 60(5)	3/1/2023	counsel detail missing and 24-27 not clear page and welfare missing	Bendi Raviteja
408	30/12/2022	Interlocutory Application (I.B.C)	710102107852022	COMPANY PETITION IB (IBC)/450(ND)2020	RAVINDER KUMAR SHARMA VS MAGICON IMPEX PRIVATE LIMITED	Application under any other provisions- IBC	3/1/2023	incomplete file	Ravinder
409	30/12/2022	Interlocutory Application (I.B.C)	710102107882022	COMPANY PETITION IB (IBC)/646(PB)2021	GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR. VS GAUTAM MULLICK & ORS	Application under any other provisions- IBC	3/1/2023	Need to Applicant Sign on Every Pages in Reply and NCLT Heading Missing in Affidavit and Page No. 56 - 57, 66, 68, 70, 84, 98, 100, 102, 106, 108, 110, 113, 115, 124, 130, 132, 141, 145, 147 157, 159, 161, 169, 173, 175, 177, 185, 189, 191, 193, 202, 207, 209, 211, 233, 235, 244, 248, 250, 259, 260, 264, 266, 275, 279, 281, 283, 291-292, 307, 309, 311, 315, 317, 319, 323, 329,	APOORV
410	1/1/2023	Restoration Application (IBC)	710102000012023	COMPANY PETITION IB (IBC)/1423(ND)2018	NIKAMAL LIMITED VS WHOLLY JOY PRODUCTS PVT LTD	Rule 11 of NCLT, 2016	4/1/2023	case type wrong and page number missing after 19 page	Pankaj Bhagat
411	28/12/2022	Interlocutory Application (I.B.C)	710102107372022	COMPANY PETITION IB (IBC)/1117(ND)2018	REGIONAL PF COMMISSIONER NOIDA VS M/S. RELIABLE INSUPACKS PVT. LTD.	Sec 60(5)	5/1/2023	26-40,42-45,48-50,54,58,61-63, not clear page and double page numbering	SHIVANATH MAHANTA
412	28/12/2022	Interlocutory Application (I.B.C)	710102107352022	COMPANY PETITION IB (IBC)/17(ND)2019	NEELAM M PRATAP VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	2/1/2023	28-29,36-37,41,43,44-45,49 not clear page	Kumar Mihir
413	28/12/2022	Interlocutory Application (I.B.C)	710102107422022	COMPANY PETITION IB (IBC)/647(ND)2022	PRIME GOLD SAIL JVC LIMITED VS M/S SHUBHAM STEEL INDUSTRIES	Rule 11 of NCLT, 2016	2/1/2023	sign missing in application page and applicant sign missing prayer	Simran Jyot Singh Khandpur

414	30/12/2022	Interlocutory Application (I.B.C)	710102108042022	COMPANY PETITION IB (IBC)/1565(PB)2018	ATUL KANSAL VS M/S SHUBHAM STEEL INDUSTRIES	Application under any other provisions- IBC	2/1/2023	page 46-47,52-53,60-73,75,85-86,93-116,118-142,144-145,147-168,175-190,191-198,242,269,295,315,350-353,356-360, not clear page	Atul Kansal
415	29/12/2022	Interlocutory Application (I.B.C)	710102107612022	COMPANY PETITION IB (IBC)/17(ND)2019	SHANKAR SINGH BISHT VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	2/1/2023	page 17-18,23,31,34-37,41,43,45-46,49-51, not clear page	Kumar Mihir
416	29/12/2022	Interlocutory Application (I.B.C)	710102107592022	COMPANY PETITION IB (IBC)/1022(ND)2018	DECATHLON SPORTS INDIA PRIVATE LIMITED VS M/S ROHTAS PROJECTS LTD.	Sec 60(5)	2/1/2023	30 hindi page and memo party missing and 61 not clear page	Aayush Kevlani
417	31/12/2022	Interlocutory Application (I.B.C)	710102108062022	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA VS LATE MR. CHANDRA SHEKHAR SHARMA THROUGH LR /WIFE MRS. PREM ANAND SHARMA	Application under any other provisions- IBC	3/1/2023	section wrong court fee welfare missed please mention true type copy from to where	Nilotpal Shyam
418	30/12/2022	Interlocutory Application (I.B.C)	710102107962022	COMPANY PETITION IB (IBC)/3463(ND)2019	VIJAY KUMAR VS CTA APPARELS PRIVATE LIMITED	19(2)	3/1/2023	true copy missing	Omprakash Sharma
419	1/1/2023	Interlocutory Application (I.B.C)	710102000162023	COMPANY PETITION IB (IBC)/1178(PB)2018	RELIGARE FINVEST LIMITED VS VITOBA REALTORS PVT LTD	Sec 60(5)	3/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
420	1/1/2023	Interlocutory Application (I.B.C)	710102000152023	COMPANY PETITION IB (IBC)/1379(PB)2018	RELIGARE ENTERPRISES LIMITED VS ANR SECURITIES PVT. LTD	Sec 60(5)	3/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
421	1/1/2023	Interlocutory Application (I.B.C)	710102000102023	COMPANY PETITION IB (IBC)/671(PB)2018	RELIGARE FINVEST LIMITED VS A & A CAPITAL SERVICES PRIVATE LIMITED	Sec 60(5)	3/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
422	2/1/2023	Interlocutory Application (I.B.C)	710102000272023	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	Sec 60(5)	3/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
423	1/1/2023	Interlocutory Application (I.B.C)	710102000062023	COMPANY PETITION IB (IBC)/676(PB)2018	RELIGARE FINVEST LIMITED VS STAR ARTWORKS PRIVATE LIMITED	Sec 60(5)	3/1/2023	35-38,43-46,78-79, not clear page	SUREKHA

424	2/1/2023	Interlocutory Application (I.B.C)	710102000522023	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEASE PVT. LTD.	Application under any other provisions- IBC	3/1/2023	merge into one pdf and incomplete file	NEERAJ KUMAR JAIN
425	2/1/2023	Interlocutory Application (I.B.C)	710102000242023	COMPANY PETITION IB (IBC)/34(ND)2020	MOHD NAZIM KHAN (APPLICATION FOR RECOVERY OF CIRP COST) VS HI-TECH INTERNATIONAL	Sec 60(5)	3/1/2023	Page No. 126-129 True Copy Sign Missing	MOHD NAZIM KHAN
426	1/1/2023	Interlocutory Application (I.B.C)	710102000072023	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE FINVEST LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	Sec 60(5)	4/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
427	2/1/2023	Interlocutory Application (I.B.C)	710102000502023	COMPANY PETITION IB (IBC)/2561(ND)2019	MR. JEEVAGAN NARAYANA SWAMI NADAR VS SOUTH EASTERN COALFIELDS LIMITED	Sec 60(5)	5/1/2023	45,52-53,217-221, not clear page and master index missing	Siddharth Joshi
428	1/1/2023	Interlocutory Application (I.B.C)	710102000122023	COMPANY PETITION IB (IBC)/669(PB)2018	RELIGARE FINVEST LIMITED VS PLATINUM INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	4/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
429	1/1/2023	Interlocutory Application (I.B.C)	710102000082023	COMPANY PETITION IB (IBC)/678(PB)2018	RELIGARE FINVEST LIMITED VS ROSESTAR MARKETING PRIVATE LIMITED	Sec 60(5)	3/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
430	2/1/2023	Interlocutory Application (I.B.C)	710102000512023	COMPANY PETITION IB (IBC)/3127(PB)2019	MANOJ KUMAR AGARWAL VS VIKRAM SINGH RATHORE	Sec 60(5)	3/1/2023	Page No. 40-41 , 135-143, Page Not Clear	MILAN
431	1/1/2023	Interlocutory Application (I.B.C)	710102000092023	COMPANY PETITION IB (IBC)/672(PB)2018	RELIGARE FINVEST LIMITED VS FERN HEALTHCARE PRIVATE LIMITED	Sec 60(5)	4/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
432	2/1/2023	Interlocutory Application (I.B.C)	710102000492023	COMPANY PETITION IB (IBC)/717(ND)2019	ORIENTAL BANK OF COMMERCE VS KINGCUP CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/1/2023	Need to Applicant Sign on Every Pages in Application and CP Not Mentioned in Main Case	ABHISHEK GUPTA
433	1/1/2023	Interlocutory Application (I.B.C)	710102000192023	COMPANY PETITION IB (IBC)/673(PB)2018	RELIGARE FINVEST LIMITED VS MODLAND WEARS PRIVATE LIMITED	Sec 60(5)	3/1/2023	35-38,43-46,78-79, not clear page	SUREKHA

434	1/1/2023	Interlocutory Application (I.B.C)	710102000052023	COMPANY PETITION IB (IBC)/675(PB)2018	RELIGARE FINVEST LIMITED VS AD ADVERTISING PRIVATE LIMITED	Sec 60(5)	4/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
435	1/1/2023	Interlocutory Application (I.B.C)	710102000112023	COMPANY PETITION IB (IBC)/670(PB)2018	RELIGARE FINVEST LIMITED VS TRIPOLI INVESTMENT & TRADING CO.	Sec 60(5)	4/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
436	1/1/2023	Interlocutory Application (I.B.C)	710102000132023	COMPANY PETITION IB (IBC)/680(PB)2018	RELIGARE FINVEST LIMITED VS ANNIES APPAREL PRIVATE LIMITED	Sec 60(5)	4/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
437	1/1/2023	Interlocutory Application (I.B.C)	710102000172023	COMPANY PETITION IB (IBC)/1177(PB)2018	RELIGARE FINVEST LTD. VS DEVERA DEVELOPERS PVT. LTD.	Sec 60(5)	4/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
438	1/1/2023	Interlocutory Application (I.B.C)	710102000182023	COMPANY PETITION IB (IBC)/679(PB)2018	RELIGARE FINVEST LIMITED VS VOLGA MANAGEMENT AND CONSULTANCY PRIVATE LIMITED	Sec 60(5)	4/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
439	1/1/2023	Interlocutory Application (I.B.C)	710102000022023	COMPANY PETITION IB (IBC)/334(ND)2018	SHREE ANANT INVESCA PVT. LTD. VS ANIL KUMAR JAIN	Rule 11 of NCLT, 2016	4/1/2023	section wrong and welfare missing	Rahul
440	2/1/2023	Interlocutory Application (I.B.C)	710102000372023	COMPANY PETITION IB (IBC)/300(PB)2020	MAHENDRA SINGH BHATI VS SARE GURUGRAM PVT LTD	Sec 60(5)	4/1/2023	file merge into one pdf	GEETANSH NAGPAL
441	2/1/2023	Interlocutory Application (I.B.C)	710102000262023	COMPANY PETITION IB (IBC)/677(PB)2018	RELIGARE FINVEST LIMITED VS ARTIFICE PROPERTIES PRIVATE LIMITED	Sec 60(5)	4/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
442	2/1/2023	Interlocutory Application (I.B.C)	710102000322023	COMPANY PETITION IB (IBC)/1176(PB)2018	RELIGARE FINVEST LIMITED VS BEST HEALTHCARE PRIVATE LIMITED	Sec 60(5)	5/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
443	2/1/2023	Interlocutory Application (I.B.C)	710102000382023	COMPANY PETITION IB (IBC)/236(ND)2020	PRASHANT PITTI VS MR. PANKAJ NARANG & ORS	Sec 60(5)	4/1/2023	21-22,25-26 not clear page	A.K ASSOCIATES law offices
444	3/1/2023	Interlocutory Application (I.B.C)	710102000532023	COMPANY PETITION IB (IBC)/763(ND)2021	MINDA INDUSTRIES LIMITED VS UNICAST AUTOTECH PRIVATE LIMITED	Sec 12(2)	5/1/2023	welfare and court fee missing in annexure page	KANTI MOHAN

445	2/1/2023	Interlocutory Application (I.B.C)	710102000472023		HUZEFA FAKHRI SITABKHAN VS UNICAST AUTOTECH PRIVATE LIMITED	Sec 60(5)	5/1/2023	main case not link with application	Sanampreet
446	2/1/2023	Interlocutory Application (I.B.C)	710102000312023	COMPANY PETITION IB (IBC)/682(PB)2018	RELIGARE FINVEST LIMITED VS SHRI DHAM DISTRIBUTORS PRIVATE LIMITED	Sec 60(5)	5/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
447	2/1/2023	Interlocutory Application (I.B.C)	710102000302023	COMPANY PETITION IB (IBC)/668(PB)2018	RELIGARE FINVEST LIMITED VS TORUS BUILDING PRIVATE LIMITED	Sec 60(5)	5/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
448	2/1/2023	Interlocutory Application (I.B.C)	710102000232023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS TORUS BUILDING PRIVATE LIMITED	Application under any other provisions- IBC	5/1/2023	page 19-20 not mention in index	Rakesh Kumar Jindal
449	2/1/2023	Interlocutory Application (I.B.C)	710102000352023	COMPANY PETITION IB (IBC)/548(ND)2021	RUCHI SOYA INDUSTRIES LTD. VS B.N.AGRITECH	Sec 60(5)	5/1/2023	memo party missed in index and in application	Rhea
450	3/1/2023	Interlocutory Application (I.B.C)	710102000992023	COMPANY PETITION IB (IBC)/343(ND)2017	KOTAK MAHINDRA BANK VS M/S PETROLUBE INDIA LTD.	Sec 60(5)	5/1/2023	e-stamp paper missing	RAJIV
451	20/12/2022	Interlocutory Application (I.B.C)	710102105072022	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS M/S PETROLUBE INDIA LTD.	Application under any other provisions- IBC	3/1/2023	counsel details missed in memo party pagination not after page page 5	Rajiv Malik
452	31/12/2022	Interlocutory Application (I.B.C)	710102108142022	COMPANY PETITION IB (IBC)/1647(ND)2019	PAWAN KUMAR AGRAWAL VS REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	3/1/2023	double page numbering after 10 page	Pawan Kumar Agrawal
453	31/12/2022	Interlocutory Application (I.B.C)	710102108072022	COMPANY PETITION IB (IBC)/701(ND)2022	CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	Rule 11 of NCLT, 2016	3/1/2023	6 page not clear and 1rs. court fee missing and section wrong	SANYAM JAIN
454	3/1/2023	Company Application(Comp anies Act)	710102000882023	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/111(ND)2022	NEER INFRACON LIMITED VS WAPCOS LIMITED	Rule 11 of NCLT	5/1/2023	attach memo party after index	DEEPAK
455	3/1/2023	Interlocutory Application (I.B.C)	710102000812023	COMPANY PETITION IB (IBC)/1096(PB)2018	PRAKASH CHEMTEX (INDIA) LIMITED VS MAYA GUPTA IRP OF ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	5/1/2023	80, cut page and 10rs. welfare missing	Gaurav Singh

456	3/1/2023	Interlocutory Application (I.B.C)	710102000872023	COMPANY PETITION IB (IBC)/585(ND)2019	PRINCE JAGOTA & OTHERS VS MAYA GUPTA IRP OF ACTION ISPAT AND POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/1/2023	section wrong according your pdf and 1-2,4,7,9,11-12 not clear page and memo party missing	Prakhar Srivastava
457	4/1/2023	Interlocutory Application (I.B.C)	710102001232023	COMPANY PETITION IB (IBC)/1177(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS MAYA GUPTA IRP OF ACTION ISPAT AND POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
458	3/1/2023	Interlocutory Application (I.B.C)	710102000702023	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	5-8 page missing and 12,15-16 page translate to english and memo party missing and stamp paper and affidavit missing	MAREESH
459	3/1/2023	Interlocutory Application (I.B.C)	710102000942023	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA (COMBINED REG 13&17 REPORT_KUNAL) VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	5/1/2023	page 1-2 not mention in index	MOHD NAZIM KHAN
460	3/1/2023	Interlocutory Application (I.B.C)	710102000792023	COMPANY PETITION IB (IBC)/1096(PB)2018	SARAF CREDITS AND PORTFOLIO PRIVATE LIMITED VS MAYA GUPTA IRP OF ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	5/1/2023	10rs. welfare missing	Gaurav Singh
461	3/1/2023	Interlocutory Application (I.B.C)	710102000632023	COMPANY PETITION IB (IBC)/431(ND)2022	VIKAS KUMAR VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Rule 34	5/1/2023	memo party missing and section not mention in index and date not verified affidavit and page number missing in application and need to sign every page in application and	VIKAS

462	4/1/2023	Interlocutory Application (I.B.C)	710102001242023	COMPANY PETITION IB (IBC)/1178(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
463	3/1/2023	Interlocutory Application (I.B.C)	710102000692023	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and e-stamp paper and affidavit missing	MAREESH
464	3/1/2023	Interlocutory Application (I.B.C)	710102000982023	COMPANY PETITION IB (IBC)/232(ND)2022	SUBODH KUMAR NATH VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 30	5/1/2023	due payment other section and 85-89,102-106,118-120, not clear page	Nitesh
465	4/1/2023	Interlocutory Application (I.B.C)	710102001182023	COMPANY PETITION IB (IBC)/679(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
466	3/1/2023	Interlocutory Application (I.B.C)	710102000622023	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	5/1/2023	proof service missing	Ravi

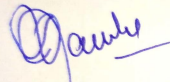
467	4/1/2023	Interlocutory Application (I.B.C)	710102001252023	COMPANY PETITION IB (IBC)/1378(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number missing in application and double page numbering and true copy missing in annexure page and volume wise index missing and page number not mention type copy and proof service missing	KUNAL CHATTERJI
468	4/1/2023	Interlocutory Application (I.B.C)	710102001162023	COMPANY PETITION IB (IBC)/677(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
469	4/1/2023	Interlocutory Application (I.B.C)	710102001222023	COMPANY PETITION IB (IBC)/1176(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
470	4/1/2023	Interlocutory Application (I.B.C)	710102001202023	COMPANY PETITION IB (IBC)/681(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI

471	4/1/2023	Interlocutory Application (I.B.C)	710102001192023	COMPANY PETITION IB (IBC)/680(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
472	4/1/2023	Interlocutory Application (I.B.C)	710102001152023	COMPANY PETITION IB (IBC)/676(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
473	4/1/2023	Interlocutory Application (I.B.C)	710102001142023	COMPANY PETITION IB (IBC)/675(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
474	4/1/2023	Interlocutory Application (I.B.C)	710102001172023	COMPANY PETITION IB (IBC)/678(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
475	1/1/2023	Interlocutory Application (I.B.C)	710102108182022	COMPANY PETITION IB (IBC)/531(ND)2018	NILESH SHARMA VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	4/1/2023	double page numbering after 25 page	Aditi Sharma

476	1/1/2023	Interlocutory Application (I.B.C)	710102000142023	COMPANY PETITION IB (IBC)/681(PB)2018	RELIGARE FINVEST LIMITED VS GURUDEV FINANCIAL SERVICES PRIVATE LIMITED	Sec 60(5)	4/1/2023	35-38,43-46,78-79, not clear page	SUREKHA
477	2/1/2023	Interlocutory Application (I.B.C)	710102000462023	COMPANY PETITION IB (IBC)/271(PB)2017	ANIL DUGAL VS GOPAL LAL BASER RP FOR M/S WIANAXX IMPEX PVT. LTD.	Sec 60(5)	4/1/2023	applicant sign missing in prayer	Ayush Bhatia
478	4/1/2023	Interlocutory Application (I.B.C)	710102001532023	COMPANY PETITION IB (IBC)/429(ND)2019	ARVIND GARG VS GOPAL LAL BASER RP FOR M/S WIANAXX IMPEX PVT. LTD.	Sec 60(5)	5/1/2023	Ticket Not Allowed Mid on Vakalatnama	Arvind Garg
479	4/1/2023	Interlocutory Application (I.B.C)	710102001432023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS GOPAL LAL BASER RP FOR M/S WIANAXX IMPEX PVT. LTD.	Application under any other provisions- IBC	5/1/2023	E-Stamp Paper Missing	Sanjeev
480	4/1/2023	Interlocutory Application (I.B.C)	710102001562023	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	5/1/2023	Memo Party Missing in Index and Address Missing in Affidavit and Volume- 2 Index Wrong	Mr. Lzafeer Ahmad
481	4/1/2023	Interlocutory Application (I.B.C)	710102001322023	COMPANY PETITION IB (IBC)/470(ND)2019	RAJESH NARANG VS AISHWARYA MOHAN GAHRANA (RP)	Sec 60(5)	5/1/2023	Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama	RAJAT BHARDWAJ
482	4/1/2023	Interlocutory Application (I.B.C)	710102001452023	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS AISHWARYA MOHAN GAHRANA (RP)	Application under any other provisions- IBC	5/1/2023	Counsel Detail Incomplete After Index and Verify Stamp Cut in Affidavit and Page No. After 6 Missing in PDF According your Index and Page No. After 6 to True Copy Sign Missing and Page No. 70-72, Page Not Clear	Satya Prakash Gupta
483	4/1/2023	Miscellaneous Application (IBC)	710102001472023	COMPANY PETITION IB (IBC)/418(ND)2018	RPFC VS M/S HINDUSTAN PAPPER CORPORATION LTD	Any other provision - Govt body	5/1/2023	Memo Party Missing and Section Wrong According your PDF and Due Payment Other Section	Rajesh Kumar

484	4/1/2023	Interlocutory Application (I.B.C)	710102001272023	COMPANY PETITION IB (IBC)/1380(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M/S HINDUSTAN PAPPER CORPORATION LTD	Rule 11 of NCLT, 2016	5/1/2023	memo party missing and true copy missing in annexure page and page number double after 20 page and page number not mention type copy and volume wise index missing and proof service missing	KUNAL CHATTERJI
485	4/1/2023	Interlocutory Application (I.B.C)	710102001282023	COMPANY PETITION IB (IBC)/1384(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M/S HINDUSTAN PAPPER CORPORATION LTD	Rule 11 of NCLT, 2016	5/1/2023	Memo Party Missing and CP Not Mentioned in Main Case and Page No. 21- 800 True Copy Sign Missing and Page No. 21- 237 Double Pagination	KUNAL CHATTERJI
486	4/1/2023	Interlocutory Application (I.B.C)	710102001352023	COMPANY PETITION IB (IBC)/2768(ND)2019	HALDIRAM FINCAP PVT. LTD. VS SUNIL SACHDEVA	Any other provision - Govt body	5/1/2023	Memo Party Missing and Section Not Mentioned in Index and Section Wrong According your PDF and Need to Applicant Sign on Every Pages in Application and Affidavit and E-Stamp paper Merge in Application	Alok KUMAR PANDEY
487	4/1/2023	Interlocutory Application (I.B.C)	710102001572023	COMPANY PETITION IB (IBC)/1023(ND)2018	VIVEK PARTI VS SUNIL SACHDEVA	Sec 60(5)	5/1/2023	Counsel Sign Missing in Prayer and Page No. 32-33 Page Not clear and Page No. Missing in Vakalatnama	VIVEK
488	4/1/2023	Miscellaneous Application(Comp anies Act)	710102001542023	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD VS RAM PARSHOTAM MITTAL	Rule 11 of NCLT	5/1/2023	Memo Party Missing and Case Type Wrong	Ravinder Kumar Anand
489	4/1/2023	Interlocutory Application (I.B.C)	710102001362023	COMPANY PETITION IB (IBC)/799(ND)2022	SBL CONSTRUCTION PRIVATE LIMITED VS FUTEC SHELTERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/1/2023	Section Wrong According your PDF	M.ANIL KUMAR

490	5/1/2023	Interlocutory Application (I.B.C)	710102001682023	COMPANY PETITION IB (IBC)/662(ND)2021	AMIT AGRAWAL VS FUTEC SHELTERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/1/2023	section wrong and applicant sign missing in prayer and 12-18 not clear page	Pankaj
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ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
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